

Factual & Action Taken Report

In compliance of Hon'ble NGT order dated 29.10.2021 in
O.A. 80/2021

Captain Satyendra Kumar Singh Vs State of Rajasthan & Others

Committee members

1. Sh Sunil Kumar Meena, Sc-D, CPCB, Regional Directorate, Bhopal (M.P.)
2. Sh Vijay Sharma, Regional Officer, RSPCB, Jaipur (North), Rajasthan

Contents

Sr. No.	Particular	Page No.
1.	Factual & Action Taken Report	1-14
2.	Annexure I- (Consent to Operate (Water), Consent to Operate (Air))	15-24
3.	Annexure II (Information of STP)	25-26
4.	Annexure III (Copy of Logbook)	27
5.	Annexure IV (Administrative Sanction & Financial Sanction of OCEMS & NIT)	28-29
6.	Annexure V (Work order of Construction of Earthen Channel)	30-33
7.	Annexure VI (Analysis Report Dated 08/12/2021 & NWMP Report)	34-45
8.	Annexure VII (Inspection Report & Analysis Report Dated 27/07/2021)	46-56
9.	Annexure VIII (Administrative Sanction & Financial Sanction of the consultancy work by J.D.A.)	57-58
10.	Annexure IX (Letter to Ex. En (J.D.A) & D.O. letter to J.D.C. by RSPCB)	59-60
11.	Annexure X (Photographs)	61-62

Factual & Action Taken Report

Hon'ble NGT vide order dated 29.10.2021 in O.A. 80/2021, Captain Satyendra Kumar Singh Vs State of Rajasthan & Others directed to the committee of Central Pollution Control Board (CPCB) & Rajasthan State Pollution Control Board (RSPCB) to visit the place & submit the factual and action taken report. In compliance of the order following officer of CPCB & RSPCB visited the said place viz. 30 MLD Sewage Treatment Plant established at Gajadharpura village, Kalwar Road, Jaipur and nearby area of effluent discharge on 8th December 2021:

1. Sh Sunil Kumar Meena, Sc-D, CPCB, Regional Directorate, Bhopal (M.P.)
2. Sh Vijay Sharma, Regional Officer, RSPCB, Jaipur (North), Rajasthan

Following representatives of Jaipur Development Authority (JDA) and O&M agency were also present during the visit:

1. Sh. M. L. Jangid, Ex. Engg, JDA
2. Sh. Vijay Kumawat, AEn, JDA
3. Sh. Nitin Goyal, JEn, JDA
4. Shri Anas, Plant Manager & Representative of M/s Ansu Engineering

The committee visited the Activated Sludge Process based 30 MLD STP plant of Jaipur Development Authority established at village Gajadharpura, Kalwar, Jaipur and collected the samples from inlet, outlet, final discharge point and water flowing in river Bandi (the final discharge point of treated sewage). To ascertain the effect on the ground water due to the discharge of untreated sewage, the trend of the water quality obtained at identified monitoring station near River Bandi under National Water Quality Monitoring Program (NWMP) was considered.

1.0 About Sewage Treatment Plant:

The Activated Sludge Process based 30 MLD STP plant was established by Jaipur Development Authority (JDA) and commissioned in year 2013 to cater the area viz. North-West area of Jaipur city (Outer area of Ajmer-Jaipur-Delhi 200 feet C-Zone by-pass, Neendad mod Sikar Road to Loha Mandi Area to Benad Road to Niwaru Road to Kalwar Road upto Gajadharpura). The Geographical location of the STP is 26.985341°, 75.617679°. The Consent to Operate (CTO) was granted on 26.6.2020 from RSPCB for 30 MLD STP & 500KVA DG Set is valid upto 29.2.2024 and 31.5.2025 respectively. Copy of the CTO is enclosed as **Annexure-I**.

Earlier the plant operation was looked after by M/s M S Khurana Engineering Ltd, Ahmedabad. Presently from October 2018, the O&M is being looked after by M/s Ansu Engineering. The STP comprised following unit operations viz. raw sewage sump, mechanical screening, grit chamber, parshall flume, primary clarifier (02 nos x 2145 m³), aeration tanks (2 nos. x 3865 m³) with diffused aerators (02 nos), secondary clarifiers (02 nos x 2557 m³), Sludge thickener (1 no. x 4380 m³), Sludge digester (2 nos. x 2550 m³), gas holders. Chlorine Contact Tank (CCT). The details of the unit operations are enclosed as **Annexure-II**.

The domestic wastewater treated through biological process and after chlorination is being discharged into the non-perennial river Bandi through 1 kms long closed conduit (RCC-HUME) pipeline from the STP outlet to final discharge points near Government Primary School, Kalbeliyon ki Dhani, Kalwar. As informed by JDA officials, the treated wastewater discharge in Bandi river by making/constructing earthen channel to provide treated water to farmers of the nearby villagers for farming.

2.0 Committee observations

2.1 Observation regarding STP:

- i. On the day of visit (8.12.2021), the STP was operational with an average flow of 25MLD. The details of the month-wise average flow is as tabulated below:

S.No.	Month	Duration	Average inlet flow (in MLD)
1.	April, 2021	27.03.2021-26.04.2021	23.42
2.	May, 2021	27.04.2021-26.05.2021	23.91
3.	June, 2021	27.05.2021-26.06.2021	24.26
4.	July, 2021	27.06.2021-26.07.2021	24.44
5.	Aug, 2021	27.07.2021-26.08.2021	24.45
6.	Sept, 2021	27.08.2021-26.09.2021	26.05
7.	Oct, 2021	27.09.2021-26.10.2021	25.26
8.	Nov, 2021	27.10.2021-26.11.2021	25.12
9.	Dec, 2021	27.11.2021-07.12.2021	24.95

- ii. White color froth/foaming was observed at the point of discharge of treated wastewater.

- iii. The log books of inlet flow, quality of raw sewage and treated sewage, pump operation and electricity consumption are recorded. The copy of the logbook is enclosed as **Annexure-III**. It is pertinent to mention that the electricity consumption during 27.11.2021 to 7.12.2021 varied from 1488KWH to 1790KWH; this reveals that few unit operations were not being operated during this period that may have resulted in poor treatment performance.
- iv. Two by-pass lines exist as safety measure during shut down or unforeseen emergency. It is noteworthy that no metering arrangements have been provided at these by-pass lines. Thus possibility of direct passing of raw sewage into disposal conduit can't be ruled out.
- v. STP has not provided online continuous effluent monitoring system (OCEMS) for measurement of quality of treated waste water. An administrative & financial approval order dated 22.11.2021 issued by JDA for supply, installation & maintenance of OCEMS for STP and NIT was issued on 3.12.2021 with last date of bid submission i.e. 27.12.2021. Copy of the administrative & financial order is enclosed as **Annexure-IV**.
- vi. The methane bio-gas holder was found un-lifted, that reveals that no gas is being produced since long, in this regard unit needs to trace for any leakages in bio-gas holder pipeline. It was also observed that the thickened sludge after filter press is being dumping in open land inside the premises without recovering the bio-gas. The sludge drying bed/area is also not defined.
- vii. The aeration tank, Sludge Volume Index (SVI) was observed as more than 250; that reveal the poor treatability and lift-over of the sludge to Secondary Settling Tank.

2.2 Observation regarding the discharge of wastewater:

- i. The domestic wastewater treated through biological process and after chlorination is being discharged into the non-perennial river Bandi through 01 kms long closed conduit (RCC-HUME) pipeline from the STP outlet to final discharge points near Government Primary School, Kalbeliyon ki Dhani, Kalwar. As informed by JDA officials, the treated wastewater discharge in Bandi river by making/constructing earthen channel to provide treated water to farmers of the nearby villagers for farming.

- ii. Jaipur Development Authority (JDA) has issued work orders for construction of temporary earthen channel for disposal of treated sewage water. The details are as tabulated below:

S.No.	Date of Work Order	Work order issued to	Construction of channel from	Amount of Order
1.	27.7.2020	M/s Shiv Samota Construction Co.	STP to village Pachar	5,91,983/-
2.	10.12.2020		Village Pachar to village Lalpura	2,78,807/-
3.	22.01.2021		Village Lalpura to Downward for safe disposal	3,47,271/-
4.	24.03.2021	M/s Muskan Construction	Maintenance of existing channel and construction of new channel at Bassi Naga village to downward for safe disposal	3,13,359/-

The copy of the work orders are enclosed as **Annexure-V**.

2.2.1 Pictorial (Satellite-image) proof of channeling and stagnation of the wastewater:

The satellite image (Feb, 2019), revealed that there was stagnation of the domestic wastewater near the discharge point and there is no channel to stop stagnation.

The satellite image (Feb 2021), revealed that a channel was constructed parallel to river length, however still the stagnation of wastewater is visible near the discharge points, this may be due to damaged channel at few points.

The satellite image (Oct, 2021), revealed that the channel is damaged near the discharging point and the wastewater started accumulating in about 5Ha area of the river bed.

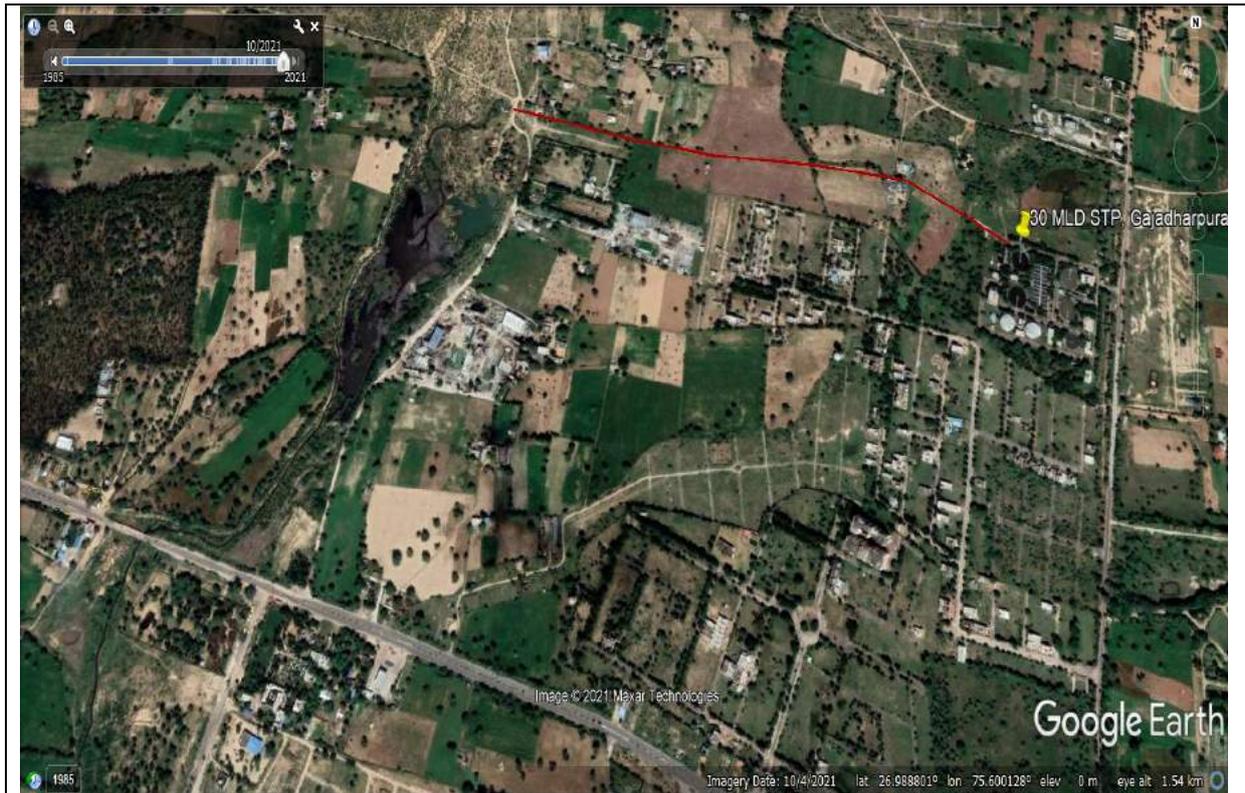
The satellite images are as below:



No channel drain and visible stagnant wastewater (Feb, 2019)

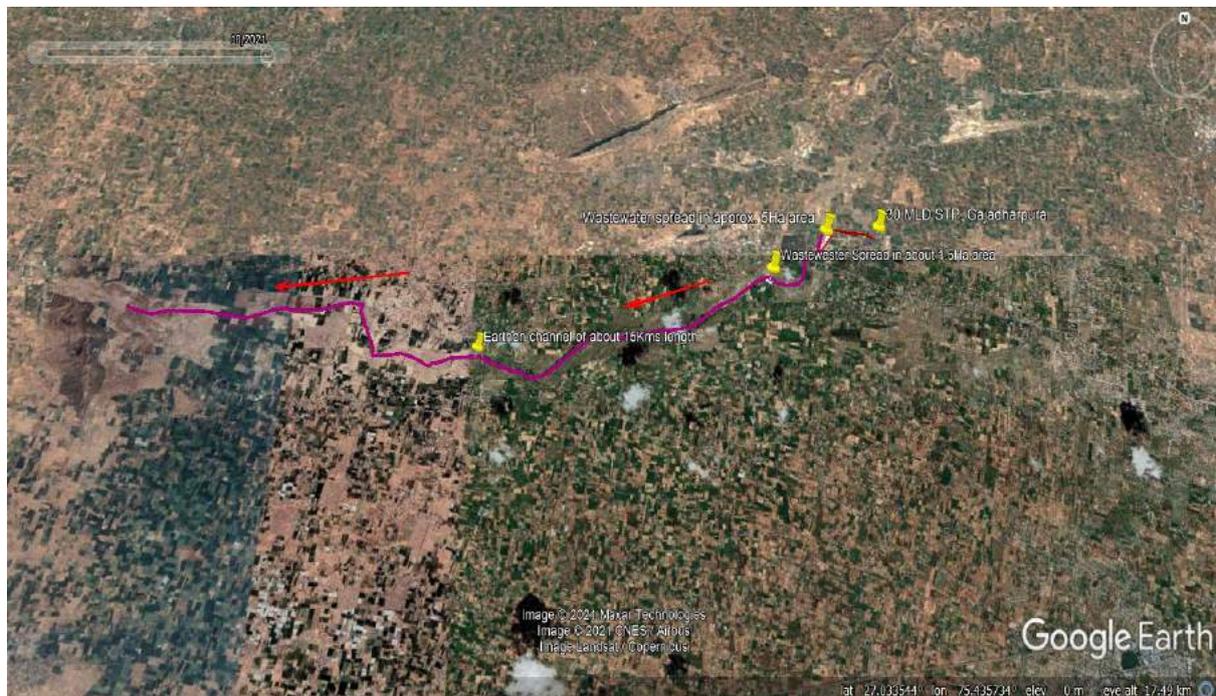


The earthen channel is visible (Feb, 2021)



The damaged earthen channel drain and stagnated wastewater in about 5Ha area (Oct, 2021)

The earthen channel of 15kms (approx.) length from the discharge point as on October, 2021 is as below:



During visit on 8.12.2021, it was observed that the damaged drain has created a cess pool in about 5Ha area near the discharge point.

3.0 Analysis report

3.1. Analysis report of STP & river Bandi:

To assess the quality of treatment, samples were collected on 8.12.2021 from Inlet, Outlet, and final/terminal discharge point of STP. Sample was collected from bridge near Balaji Dham (Kalwar police station) to ascertain the quality of flowing water in river Bandi.

The analysis report is as tabulated below:

S.N O.	Sampling Location	GPS location	Parameters (All are in mg/l except pH)				
			pH	BOD	COD	TSS	Fecal Coliform (MPN/100ml)
1.	Inlet of STP	26.984131°, 75.618578°	7.20	280	673	594	>2400
2.	Outlet of STP	26.985155°, 75.617329°	7.71	24	92	46	150
3.	Final/ Terminal Point near Govt. Primary School at Kalbeliyon ki Dhani, Kalwar	26.987337°, 75.608677°	7.65	64	192	84	240
4.	Bridge near Balaji Dham (Kalwar Police Station)	26.981679°, 75.603169°	7.28	220	477	504	460
Prescribed standards (As per NGT order Dt. 30.4.2019 in O.A. 1069/2018)		-	5.5- 9.0	10	50	20	Desirable: 100 Permissible: 230

The analysis results revealed that the STP was not meeting the prescribed discharge standards for BOD, COD, TSS & Fecal Coliform. This is resulted due to improper sludge volume index in aeration tank and the inadequate chlorine dosing.

The values of BOD, COD, TSS & Fecal Coliform was observed significantly high at the bridge near Balaji Dham (Kalwar Police Station) which is about 800mt distant from the final/terminal discharge point. The higher values may be due to discharge of untreated sewage and due to accumulation of partially treated domestic wastewater.

3.2 Analysis report of Ground water

To assess the ground water quality in the nearby area, sampling was done from tubewell near to Kalwar police station (GPS location 26.981779°, 75.603414°).

There is one tubewell near to STP which has already been identified under National Water Quality Program by Central Pollution Control Board (CPCB)

and half-yearly monitoring is carried out by Rajasthan State Pollution Control Board (RSPCB). The analysis date from 2019 to 2021 of this location was also studied for any significant change in the ground water quality due to discharge of STP treated wastewater. The analysis report is as tabulated below:

Parameter	Sampling Locations						Drinking water Standard IS 10500:2012
	NWMP location (Station code-4165) Borewell near STP at Gajadharpura, Jaipur (GPS Location: 26.983714,75.608426)					Tubewell near to Kalwar police station (GPS location 26.981854° 75.602437°)	
	24 th April 2019	16 th Oct 2019	11 th June 2020	7 th Oct 2020	8 th April 2021	8 th Dec 2021	
pH	7.71	7.6	7.73	8.24	7.64	7.84	6.5-8.5
Temperature	27	27	33	33	30	-	-
Total Alkalinity	196	180	188	200	176	424	600
C.O.D.	10.01	6.6	20.00	4.00	11.89	4.5	-
Calcium as Ca	35.2	38.4	41.6	46.4	54.4	16	200
Chloride	144	128	156	112	164	108	1000
Conductivity	1070	1040	900	1110	1170	1047	-
Fecal Coliform	4	<3	3	9	14	<3	-
Fluoride As F	0.98	0.96	0.82	0.4	0.68	0.565	1.5
Magnesium	24.4	26.352	34.16	44.896	47.824	16	100
Nitrate as N	2.1	2.2	1.34	2.28	3.04	2.9	-
Nitrite as N	0.0044	0.0052	0.0044	0.0004	0.0052	-	-
Boron	0.23	0.26	0.31	0.46	0.36	-	1.0
Phosphate	0.1	0.2	0.1	0.1	0.2	-	-
Potassium	2.5	3.1	6.9	2.2	7.7	2.2	-
Sodium	72	68	104	114	126	2	-
Sulphate	175	145	94	68	92	33	400
Total Coliform	4	7	7	14	28	04	-
TDS	832	758	738	818	878	760	2000
T. hardness	188	204	244	300	332	104	600
Iron as Fe	0.527	NT	0.033	0.175	NT	1.77	0.3
Cadmium	NT	NT	NT	NT	NT	NT	0.003
Copper	NT	NT	NT	NT	NT	NT	1.5
Lead	NT	NT	NT	NT	NT	NT	0.01
Zinc	0.146	0.022	0.197	0.051	0.298	0.530	15

Note: All parameter except pH, Temp (°C), Conductivity (µmho/cm), Coliform (MPN/100ml) are in mg/l.

The ground water quality at NWMP location and borewell near Kalwar Police Station showed that the values are well below the prescribed drinking water standards (IS 10500:2012). However, non-significant incremental in values of Total & Fecal coliform may be studied in light of any mixing of domestic wastewater in groundwater.

Copy of the analysis reports are enclosed as **Annexure-VI**.

4.0 Environmental compensation

The 30 MLD STP catering the need of North-West area of Jaipur city (Outer area of Ajmer-Jaipur-Delhi 200 feet C-Zone by-pass, Neendad mod Sikar Road to Loha Mandi Area to Benad Road to Niwaru Road to Kalwar Road upto Gajadharpura), currently operating on the average flow of 25MLD.

The partially treated wastewater is being discharged in non-perennial River Bandi, that resulted in accumulation of wastewater majorly in the 5Ha near the near the discharge point. This resulted in higher values of BOD, COD, TSS and Fecal Coliform. The settled sludge in cess pool create odorous environment in the local vicinity. Jaipur Development Authority (JDA) has awarded work order during July 2020 to March 2021 for the construction of earthen drain and its maintenance; this partially reduced the stagnation of the partially treated wastewater but due to damage in earthen drain the issue of stagnation again raised.

- The Environmental Compensation (EC) on the Authority for failing to achieve the discharge standards has 02 components:
 - i. Cost saved/benefits achieved by the concerned individual/authority by not having proper sewage management system; and
 - ii. Cost to the environment (environmental externality) due to untreated/partially treated waste/sewage because of insufficient capacity of sewage management/treatment facility

Non-compliance period:

Earlier, Rajasthan State Pollution Control Board (RSPCB) has reported non-compliance w.r.t. discharge standards vide its inspection dated 27.7.2021. (Copy of the report is enclosed as **Annexure-VII**). The similar status of non-compliance was recorded by the NGT committee during its visit dated 8.12.2021.

The committee is in the opinion to impose the environmental compensation (EC) on the Jaipur Development Authority (JDA) for the period of non-compliance i.e 27.7.2021 to 8.12.2021. (Note: This EC can be imposed for further non-compliance periods too)

Total days of non-compliance (27.7.2021 to 8.12.2021) : **135 days**

The Environmental Compensation assessment was based on the following formula:

$$\text{Environmental Compensation (EC)} = \text{PI} \times \text{N} \times \text{R} \times \text{S} \times \text{LF}$$

Where,

PI= Pollution Index

N= Number of Days of non-compliance took place

R= A factor in Rupees for EC

S= Factor for scale of operation

LF= Location Factor

1.	Pollution Index (PI) (STP was granted consent to Operate under Red category)	80
2.	Number of Days of non-compliance (27.7.2021 to 8.12.2021)	135
3.	A factor in Rupees for EC (in Rupees)	250
4.	Factor for scale of operation	1.0
5.	Location Factor (Jaipur city population is between 1 to <5 million)	1.25
	EC (per day) = (80 X 250 X 1.0 X 1.25)	Rs. 25000/-
	EC for non-compliance period of 135 days	Rs. 33,75,000/-

5.0 Action taken

5.1 For upgradation of the STP by Jaipur Development Authority & RSPCB

As the present ASP technology based 30MLD STP designed to achieve BOD as 20mg/l, COD as 250mg/l, TSS as 50mg/l and pH 6-8; however to achieve the new prescribed standards of pH 5.5-9, BOD 10mg/l, COD 50mg/l, TSS 20mg/l and fecal coliform 100MPN/100ml upgradation of the STP is needed. Following actions are taken by JDA:

- i. Administration & financial approval of Rs. 56,32,440/- issued on 1.12.2021 for “Consultancy work for preparation of DPR for the upgradation of 30MLD STP”. Copy of the same is enclosed as **Annexure-VIII.**

- ii. For uninterrupted operation of STP a 500KVA DG set was installed and CTO obtained from RSPCB with a validity upto 31.5.2025. Copy of the CTO is enclosed as **Annexure-I**.
- iii. An administrative & financial approval order dated 22.11.2021 issued by JDA for supply, installation & maintenance of OCEMS for STP and NIT was issued on 3.12.2021 with last date of bid submission i.e. 27.12.2021. Copy of the administrative & financial order is enclosed as **Annexure-IV**.
- iv. RSPCB has communicated the outcome of field visit (27.7.2021) vide letter dated 21.9.2021 and directed to comply the shortcoming w.r.t. upgradation of STP, OCEMS, reuse of the treated wastewater etc. Copy of the letter is enclosed as **Annexure-IX**.

5.2 Action taken for channeling the treated wastewater by JDA

- i. Jaipur Development Authority (JDA) has issued work orders for construction of temporary earthen channel for disposal of treated sewage water. The details are as tabulated below:

S.No.	Date of Work Order	Work order issued to	Construction of channel from	Amount of Order
1.	27.7.2020	M/s Shiv	STP to village Pachar	5,91,983/-
2.	10.12.2020	Samota Construction Co.	Village Pachar to village Lalpura	2,78,807/-
3.	22.01.2021		Village Lalpura to Downward for safe disposal	3,47,271/-
4.	24.03.2021	M/s Muskan Construction	Maintenance of existing channel and construction of new channel at Bassi Naga village to downward for safe disposal	3,13,359/-

The copy of the work orders are enclosed as **Annexure-V**.

- ii. During the filed visit of the committee, JDA officials were instructed to immediately start the repair work of the damaged earthen drain to stop accumulation of the partially treated wastewater. JDA has started the repairing work and the field photographs (14.12.2021) are as below:



Field Photographs are enclosed as **Annexure-X**.

6.0 Recommendations

1. Jaipur Development Authority (JDA) to deposit the environmental compensation of Rs. 33,75,000/- (Thirty Three Lacs Seventy Five Thousand rupees) for reported non-compliance of 135 days. The imposition of EC with the rate of Rs. 25000/- may be applicable on daily basis till the compliance of prescribed norms achieved.
2. Jaipur Development Authority (JDA) shall submit its action plan of upgradation and reuse of treated sewage.
3. Jaipur Development Authority (JDA) shall repair the earthen channel to avoid any stagnancy.
4. Jaipur Development Authority (JDA) shall repair the biogas pipeline and start the operation of sludge digester with gainful utilization of bio-gas produced rather flaring as an option.
5. Jaipur Development Authority (JDA) shall update its logbooks of electricity consumption, biogas generation; install flow meter on by-pass drain etc. Also maintain logbook of sludge generation and sale record of dried sludge. JDA also construct sludge drying bed (SDB) at identified site.
6. Jaipur Development Authority (JDA) shall ensure that during upgradation of STP on new technology, the existing STP plant also be operational till its commissioning.
7. Jaipur Development Authority (JDA) may be directed to expedite the upgradation of the STP to achieve the prescribed standards.
8. Public Health Engineering Department (PHED) and Ground Water Department may investigate the borewells falling within 100m of Bandi river's bank (Both Sides) from the discharge point specifically for Fecal Coliform & Nitrate.


(Sunil Kumar Meena)
Scientist-D
CPCB, Bhopal


(Vijay Sharma)
Regional Officer
RSPCB, Jaipur-North



Anexure I

Head Office (PLG)

Rajasthan State Pollution Control Board

4, Institutional Area, Jhalana Doongari, Jaipur-302 004

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Anexure

5



Registered

File No : F(MUID)/Jaipur(Sanganer)/41(1)/2013-2014/1545-1548

Order No: 2020-2021/PLG/1116

Date: 26/06/2020

Unit Id : 15679

M/s Sewage Treatment Plant of Jaipur Development Authority

Jaipur Development Authority, Indra Circle, JLN Marg, ,

Jaipur

District: Jaipur

Sub: **Consent to Operate** under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974.

Ref: Your application for Consent to Operate dated 07/01/2019 and subsequent correspondence.

Sir,

Consent to Operate under the provisions of section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 (hereinafter to be referred as the Water Act) as amended to date and rules & the orders issued thereunder **is hereby granted** for your **Sewage Treatment Plant plant** situated at **Village Gajadharpura, Kalwar Road, Jaipur Tehsil: Sanganer District: JAIPUR**, Rajasthan, subject to the following conditions:-

- 1 That this Consent to Operate is valid for a period from **01/03/2019 to 29/02/2024**.
- 2 That this Consent is granted for manufacturing / producing following products / by products or carrying out the following activities or operation/processes or providing following services with capacities given below.

Particular	Type	Quantity with Unit
Sewage Treatment Plant	Service	30.00 MLD

- 3 That this consent to operate is for existing plant, process & capacity and separate consent to establish/operate is required to be taken for any addition / modification / alteration in process or change in capacity or change in fuel.
- 4 That the quantity of effluent generation along with mode of disposal for the treated effluent shall be as under:



Head Office (PLG)

Rajasthan State Pollution Control Board

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Registered

File No : F(MUID)/Jaipur(Sanganer)/41(1)/2013-2014/1545-1548

Order No : 2020-2021/PLG/1116

Date: 26/06/2020

Unit Id : 15679

Type of effluent	Max. effluent generation (KLD)	Recycled Qty of Effluent (KLD)	Disposed Qty of effluent (KLD)and mode of disposal
Domestic Sewage	30.000	NIL	30.000 On Land For Plantation/Horticulture after adequate treatment

- 5 That the domestic sewage shall be treated before disposal so as to conform to the standards prescribed under the Environment (Protection) Act-1986 for disposal **Into Inland Surface Water**. The main parameters for regular monitoring shall be as under.

Parameters	Standards
pH Value	Between 5.5 to 9.0
Phosphate as P	Not to exceed 1.0 mg/l
Biochemical Oxygen Demand (3 days at 27C)	Not to exceed 10 mg/l
Chemical Oxygen Demand	Not to exceed 50 mg/l
Fecal Coliform	not to exceed 230 MPN/100 ml
N total	10 mg/l

- 6 That unit shall achieve following standards for treated waste water before discharge:-

1. pH=5.5-9.0
2. B.O.D= 10 mg/l
- 3.Total Suspended Solids(TSS)=20 mg/l
4. Chemical Oxygen Demand(COD)=50 mg/l
- 5.Nitrogen(Total)=10 mg/l
6. phosphate(P)=1.0mg/l
- 7.Fecal Coliform(FC)=230 MPN/100 ml

- 7 That no treated/untreated effluent shall be discharged into any other water body and entire treated sewage shall be utilized in plantation and horticulture and other gainful purposes.



Head Office (PLG)

Rajasthan State Pollution Control Board

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Registered

File No : F(MUID)/Jaipur(Sanganer)/41(1)/2013-2014/1545-1548

Order No: 2020-2021/PLG/1116

Date: 26/06/2020

Unit Id : 15679

- 8 That the sludge will be properly digested, de-watered and the treated sludge will be used as manure or will be disposed in a scientific manner.
- 9 That the unit shall undertake spray of insecticides from time to time to control fly/mosquito growth in the area.
- 10 That the unit shall undertake plantation in two rows of suitable species all along the periphery of the site of the STP to control foul smell.
- 11 That the revised standards will come into force as and when notified by MoEF and CC in compliance to Hon'ble NGT order dated 30/4/2019 in matter of Nitin Shankar Deshpande vs Union of India and Ors.
- 12 That, notwithstanding anything provided hereinabove, the State Board shall have power and reserves its right, as contained under section 27(2) of the Water Act to review anyone or all the conditions imposed here in above and to make such variation as it deemed fit for the purpose of Water Act.
- 13 That the grant of this Consent to Operate is issued from the environmental angle only, and does not absolve the project proponent from the other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility to comply with the conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ project proponent.
- 14 That the grant of this Consent to Operate shall not, in any way, adversely affect or jeopardize the legal proceeding, if any, instituted in the past or that could be instituted against you by the State Board for violation of the provisions of the Act or the Rules made thereunder.

This Consent to Operate shall also be subject, besides the aforesaid specific conditions, to the general conditions given in the enclosed Annexure. The project proponent will comply with the provisions of the Water Act and to such other conditions as may, from time to time , be specified, by the State Board under the provisions of the aforesaid Act(s). Please note that, non compliance of any of the above stated conditions would tantamount to revocation of Consent to Operate and project proponent / occupier shall be liable for legal action under the relevant provisions of the said Act(s).

This bears the approval of the competent authority.

Yours Sincerely

Group Incharge[PLG]



Head Office (PLG)
Rajasthan State Pollution Control Board
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Registered

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Order No: 2020-2021/PLG/1116

Date: 26/06/2020

Unit Id : 15679

(A): Copy To:-

- 1 P.S. to Chairperson, RSPCB, Jaipur..
- 2 Regional Officer, Regional Office, Rajasthan State Pollution Control Board,,Jaipur(North) to carry out inspection and sampling of STP.
- 3 Master File.

Group Incharge[PLG]



Head Office (PLG)
Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302
Phone: 0141-5159600, 5159695 Fax: 0141-5159697



Registered

File No : F(MUID)/Jaipur(Sanganer)/41(1)/2013-2014/1549-1552

Order No : 2020-2021/PLG/1117

Dispatch Date: 26/06/2020

Unit Id : 15679

M/s Sewage Treatment Plant of Jaipur Development Authority

Jaipur Development Authority, Indra Circle, JLN Marg,

Jaipur

District: Jaipur

Sub: **Consent to Establish** under section 21(4) of the Air (Prevention & Control of Pollution) Act, 1981.

Ref: Your application(s) for Consent to Establish dated 12/06/2020 and subsequent correspondence.

Sir,

Consent to Establish under the provisions of section 21/(4) of the Air (Prevention & Control of Pollution) Act, 1981, (hereinafter to be referred as the Air Act) as amended to date and rules & the orders issued thereunder, **is hereby granted** for your **D.G. SET 500 KVA plant** situated / proposed at **Village Gajadharpura, Kalwar Road, Jaipur Tehsil: Sanganer District: JAIPUR**, Rajasthan under the provisions of the said Act(s). This consent is granted on the basis of examination of the information furnished by you in consent application(s) and the documents submitted therewith, subject to the following conditions:-

- 1 That this Consent to Establish is valid for a period from **12/06/2020 to 31/05/2025 or date of Commencement of production / commissioning of the project or activities whichever is earlier**.
- 2 That this Consent is granted for manufacturing / producing following products / by products or carrying out the following activities or operation/processes or providing following services with capacities given below.

Particular	Type	Quantity / Capacity
D G SET	Service	500.00 KVA

- 3 That in case of any increase in capacity or addition / modification / alteration or change in product mix or process or raw material or fuel the project proponent is required to obtain fresh consent to establish.
- 4 That the control equipment as proposed by the applicant shall be installed before trial operation is started for which prior consent to operate under the provision of the Air Act shall be obtained. This consent to establish shall not be treated as consent to operate.

Page 1 of 3

Validity unknown

Digitally signed by Bhuvanesh Mathur
Date: 2020.06.26 14:17:05 IST
Reason: Self Attested
Location:



17



Head Office (PLG)
Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302
Phone: 0141-5159600, 5159695 Fax: 0141-5159697

Registered

File No : F(MUID)/Jaipur(Sanganer)/41(1)/2013-2014/1549-1552

Order No : 2020-2021/PLG/1117

Dispatch Date: 26/06/2020

Unit Id : 15679

- 5 That the sources of air emissions along with pollution control measures and the emission standards for the prescribed parameters shall be as under:

Sources of Air Emissions	Pollution Control Measures	Prescribed	
		Parameter	Standard
D.G.SET(500KVA)	ACOUSTIC ENCLOSURE, ADEQUATE STACK HEIGHT	CO	3.5g/kw/hr
		Particulate Matter	0.2 g/kw/hr
		NOx+HC	4.0 g/kw/hr

- 6 That the unit shall maintain adequate height of stack along with acoustic enclosures on one D.G.Set of 500 KVA.
- 7 That, notwithstanding anything provided hereinabove, the State Board shall have power and reserves its right, as contained under section 21(6) of the Air Act to review anyone or all the conditions imposed here in above and to make such variation as it deemed fit for the purpose of compliance of the Air Act.
- 8 That the grant of this **Consent to Establish** is issued from the environmental angle only, and does not absolve the project proponent from the other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility, to comply with the conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ project proponent.
- 9 That the grant of this **Consent to Establish** shall not, in any way, adversely affect or jeopardize the legal proceedings, if any, instituted in the past or that could be instituted against you by the State Board for violation of the provisions of the Act or the Rules made thereunder.

This **Consent to Establish** shall also be subject, beside the aforesaid specific conditions, to the general conditions given in the enclosed Annexure. The project proponent will comply with the provisions of the Air Act and to such other conditions as may, from time to time, be specified by the State Board under the provisions of the aforesaid Act(s). Please note that, non compliance of any of the above stated conditions would tantamount to revocation of **Consent to Establish** and project proponent / occupier shall be liable for legal action under

Page 2 of 3

Validity unknown

Digitally signed by Bhuvanesh Mathur
Date: 2020.06.25 14:17:05 IST
Reason: Self Attested
Location:





Head Office (PLG)
Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302
Phone: 0141-5159600, 5159695 Fax: 0141-5159697

Registered

File No : F(MUID)/Jaipur(Sanganer)/41(1)/2013-2014/1549-1552

Order No: 2020-2021/PLG/1117

Dispatch Date: 26/06/2020

Unit Id : 15679

the the relevant provisions of the said Act(s).

This bears the approval of the competent authority.

Yours Sincerely

Group Incharge[PLG]

(A) Copy To:-

- 1 P.S. to Chairperson, RSPCB, Jaipur.
- 2 Regional Officer, Regional Office, Jaipur for information and to monitor the compliance of the Consent to Establish conditions..
- 3 Master File.

Group Incharge[PLG]

Page 3 of 3

Validity unknown

Digitally signed by Bhuvanesh Mathur
Date: 2020.06.26 14:17:05 IST
Reason: Self Attested
Location:



18



Head Office (PLG)
Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-5159600,5159695 Fax: 0141-5159697

Registered

File No : F(MUID)/Jaipur(Sanganer)/41(1)/2013-2014/1553-1556

Order No : 2020-2021/PLG/1118

Date: 26/06/2020

Unit Id : 15679

M/s Sewage Treatment Plant of Jaipur Development Authority

Jaipur Development Authority, Indra Circle, JLN Marg,,

Jaipur

District:Jaipur

Sub: **Consent to Operate** under section 21(4) of the Air (Prevention & Control of Pollution) Act, 1981.

Ref: Your application for Consent to Operate dated 12/06/2020 and subsequent correspondence.

Sir,

Consent to Operate under the provisions of section 21/(4) of the Air (Prevention & Control of Pollution) Act, 1981, (hereinafter to be referred as the Air Act) as amended to date and rules & the orders issued thereunder is hereby granted for your **D.G. SET 500 KVA** plant situated at **Village Gajadharpura, Kalwar Road, Jaipur Tehsil:Sanganer District:JAIPUR**, Rajasthan, subject to the following conditions:-

- 1 That this Consent to Operate is valid for a period from 12/06/2020 to 31/05/2025 .
- 2 That this Consent is granted for manufacturing / producing following products / by products or carrying out the following activities or operation/processes or providing following services with capacities given below.

Particular	Type	Quantity with Unit
D.G Set	Activity	500.00 KVA

- 3 That this consent to operate is for existing plant, process & capacity and separate consent to establish/operate is required to be taken for any addition / modification / alteration in process or change in capacity or change in fuel.
- 4 That the sources of air emissions along with pollution control measures and the emission standards for the prescribed parameters shall be as under:

Sources of Air Emissions	Pollution Control Measures	Prescribed	
		Parameter	Standard
D.G.SET(500KVA)	ACOUSTIC ENCLOSURE ,ADEQUATE STACK HEIGHT	CO	3.5 g/kw/hr

Validity unknown

Digitally signed by **Prityvesh Mathur**
Date: 2020.06.25 14:17:36 IST
Reason: Self Attested
Location:





Head Office (PLG)
Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-5159600,5159695 Fax: 0141-5159697

Registered

File No : F(MUID)/Jaipur(Sanganer)/41(1)/2013-2014/1553-1556

Order No: 2020-2021/PLG/1118

Date: 26/06/2020

Unit Id : 15679

	Particulate Matter	0.2 g/kw/hr
	NOx+HC	4.0 g/kw/hr

- 5 That the unit shall maintain adequate height of stack along with acoustic enclosures on one D.G.Set of 500 KVA.
- 6 That, not withstanding anything provided hereinabove, the State Board shall have power and reserves its right, as contained under section 21(6) of the Air Act to review anyone or all the conditions imposed here in above and to make such variation as it deemed fit for the purpose of Air Act.
- 7 That the grant of this **Consent to Operate** is issued from the environmental angle only, and does not absolve the project proponent from the other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility to comply with the conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ project proponent.
- 8 That the grant of this **Consent to Operate** shall not, in any way, adversely affect or jeopardize the legal proceeding, if any, instituted in the past or that could be instituted against you by the State Board for violation of the provisions of the Act or the Rules made thereunder.

This **Consent to Operate** shall also be subject, besides the aforesaid specific conditions, to the general conditions given in the enclosed Annexure. The project proponent will comply with the provisions of the **Air Act** and to such other conditions as may, from time to time, be specified, by the State Board under the provisions of the aforesaid Act(s). Please note that, non compliance of any of the above stated conditions would tantamount to revocation of **Consent to Operate** and project proponent / occupier shall be liable for legal action under the relevant provisions of the said Act(s).

This bears the approval of the competent authority.

Yours Sincerely

Group Incharge [PLG]

Page 2 of 3

Validity unknown

Digitally signed by Praveenesh Mathur
Date: 2020.06.26 14:17:36 IST
Reason: SelfAttested
Location:



19



Head Office (PLG)
Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-5159600,5159695 Fax: 0141-5159697

Registered

File No : F(MUID)/Jaipur(Sanganer)/41(1)/2013-2014/1553-1556

Order No : 2020-2021/PLG/1118

Date: 26/06/2020

Unit Id : 15679

(A): Copy To:-

- 1 P.S. to Chairperson, RSPCB, Jaipur..
- 2 Regional Officer, Regional Office, Rajasthan State Pollution Control Board, Jaipur(North) to ensure the compliance.
- 3 Master File.

Group Incharge [PLG]

Validity unknown

Digitally signed by B. Venesh
Mathur
Date: 2020.06.26 14:17:36 IST
Reason: Self Attested
Location:



Jaipur Development Authority, Jaipur

Detailed Information of STP Gajadharpura, Kalwar road, Jaipur

1	Name / Location of STP	: 30 MLD STP Plant of JDA at Village Gajadharpura, Kalwar road, Jaipur
2	Process of Sewage Treatment	: Activated Sludge Process
3	Flow Sheet of STP (to be attached)	: Yes
4	Desinged Capacity / day	: 30 MLD
5	Actual Treatment	: 24.80 MLD
6	Raw Sewage Characteristics	: STP Report
	pH	: 7.68 mg/l
	TSS	: 316 mg/l
	COD	: 688 mg/l
	BOD	: 300 mg/l
7	Primary Settling Tank	:
	Primary Settling Tank Volume m3	: 2x2145 m3
	Settling Surface Area m2	: 2x670 m2
	Weir Lenth (m)	: 165 m
	Retention Period	: 2.5 hrs
	PST outlet TSS, BOD, COD (mg/l)	: TSS- 218 mg/l, BOD- 176 mg/l, COD- 407 mg/l
	Under flow solids concentration %	: 3% to 4% (MAX)
	Actual Primary Sludge Production Rate (Flow rate m3/hr multiplied by hr/day)	: 20 m3/hr, 121 m3/day
	Availability of Mechanical Scrapper	: Yes
8	Aeration Tank	:
	Aeration Tank Volume m3	: 2x3865 m3
	Retention Period	: 5 hrs
	Mixed Liquor MLSS & MLVSS mg/l	: 3000 & 2400 mg/l
	Aeration Capacity KW or HP	: 90 kw/hr, 1836 kw/day
	Ratted Aeration Capacity Kg / KW	: 275 Kg/hr, 6600 Kg/day
9	Secondary Settling Tank	:
	Secondary Settling Tank Volume m3	: 2x2557 m3
	Settling Surface Area m2	: 2x730.25 m2
	Retention Period	: 3.5 hrs
	Weir Lenth (m)	: 95.77 m
	Retention flow rate m3/hr or m3/day	: 18256 m3/day
	Return flow solids (TSS) Concentra	: 1%
10	A. Activated Sludge Process	: Not Applicable
	B. UASB	: Not Applicable
11	Final Effluent Quantity	: STP Report
	pH	: 7.56
	TSS	: 48 mg/l
	COD	: 184 mg/l
	BOD	: 20 mg/l
12	Sludge Thickner	:
	Volume m3	: 4380 m3
	Thickening surface m3	: 397.4 m3
	Under flow solids concentration %	: 5% (MAX)

	Actual Thickend Sludge Production Rate (Flow rate m ³ /hr multiplied by hr/day	: 20 m ³ /hr, 142 m ³ / day
13	Sludge Digester	:
	Digester Volume m ³	: 2x2550 m ³
	Thickening Sludge TSS %	: 8%
	Actual Digested Sludge Production Rate (Flow rate m ³ /hr multiplied by hr/day	: 20 m ³ / hr -
14	Bio Gas Produced , if any and its composition	: Yes
15	Operational staus of gas utilization	: Flaring
16	Power Generation, if any	: No
17	Point of treated sewage disposal	: Discharge in nearby Bandi River by making/constructing earthen channel to provide treated water to farmers for farming purpose of various nearby villages i.e. nearby of Durjaniya Baas road, Sarang ka Baas road, Kanwar ka Baas road, Khapadiya Baas road, Bassi Naga road, Pachar & Lalpura village road.
18	Bypass arrangement of STPs, if any	: Yes
19	Method of sludge disposal and states (Satisfactory / Unsatisfactory)	: Satisfactory
20	Operation and maintenance of Sewage Treatment Plant	: Satisfactory
21	Agency for Operation and Maintence of Sewage Treatment Plant	: M/s. ANSU ENGINEERING
22	Operation Through Sub Contractor, if any	: No
23	Power Management	: 600 KW
24	Status of Power availability for uninterrupted continous running of	: Separate line for continous supply
25	Standby arrangement for power, if	: DG set (500 KVA)
26	Status of Skilled / Trained Manpower	: Manager-01, Chemist-02, Electrical Engineer-01, Instumentation Engineer-01, Mechanical Incharge-01, Electrician-03, Operator-03, Helper-06, Sweeper-03, Gardener-02, Security-03
27	Annual expenditure of O & M & STP	: 100.80 Lakh (Excluding Electrical expences)
28	Consent from State Polution Control Board/PCC or Not	: Yes (From 01.03.2019 to 29.02.2024)
29	Volume of industrial waste being mixed in sewage, if any	: Yes (In a month or two one time black leather water)
30	Status of maintenance of Log Books	: Yes
31	Status of Laboratory facility	: Yes

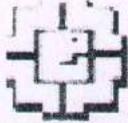
Annexure - 2

JAIPUR DEVELOPMENT AUTHORITY

AME OF WORKS : O&M of Sewerage Treatment Plant of 30 MLD capacity at village Gajadharpura for North-West area of Jaipur City based on Conventional Activated Sludge process on turnkey basis under JNNURM.

AGENCY : Ansu Engineering

ATE	INLET					OUTLET					Power Consumption (kwh)	Signature	Remarks X to []
	Flow (In MLD)	PH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	Flow (In MLD)	Ph	BOD (mg/l)	COD (mg/l)	TSS (mg/l)			
27-11-21	24.90	7.73	360	656	300	24.18	7.53	17	170	42	649535.0		1488
28-11-21	24.98	7.83	315	544	296	24.23	7.71	13	172	26	649683.8		1201
29-11-21	24.75	7.78	345	688	316	23.76	7.63	20	161	36	649803.3		1130
30-11-21	25.10	7.69	300	592	306	24.03	7.57	18	152	48	649916.9		1140
1-12-21	24.85	7.84	220	672	336	24.10	7.73	15	144	32	650030.9		1317
2-12-21	25.10	7.74	345	520	284	24.03	7.66	20	180	20	650147.6		1195
3-12-21	24.95	7.69	320	640	284	23.95	7.57	17	152	44	650267.1		1381
4-12-21	24.90	7.77	315	656	320	23.80	7.64	15	164	38	650382.2		1201
5-12-21	24.95	7.83	330	592	316	23.95	7.73	18	152	26	650495.7		1650
6-12-21	25.10	7.69	345	672	296	24.09	7.58	20	180	44	650610.7		1630
7-12-21	24.95	7.74	375	544	316	23.95	7.63	17	160	36	650729.7		1790
8-12-21	24.80	7.48	300	688	316	23.80	7.56	20	184	48	650849.3		2051
9-12-21	24.90	7.71	320	560	300	23.90	7.66	20	172	42	650963.4		1895
10-12-21	25.10	7.78	320	656	412	24.09	7.64	18	168	48	651077.0		1815
11-12-21	24.95	7.56	345	572	416	23.95	7.52	20	152	32	651195.4		1907
12-12-21	24.80	7.72		624	300	23.80	7.45		140	42	651316.7		1844
13-12-21	24.75	7.78		592	304	23.76	7.60			38	652010.9		1810
14-12-21											652132.8		
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26-12-21													
27-12-21													



JAIPUR DEVELOPMENT AUTHORITY

Administrative & Financial Order

No: JDA/EE PHE I/A & F/2021-2022/Nov/271

Dated : 22/11/2021

Executive Engineer PHE I

Jaipur Development Authority,

Jaipur.

Sub :- Administrative & Financial Sanction of the Work.

I am directed to convey the Administrative & Financial Sanction of the work amounting to Rs.3,65,09,200.00 (Indian Rupee Three Crore Sixty Five Lacs Nine Thousand Two Hundred Only) for undertaking the following work.

1 Details of Work :

Supply, installation & Maintenance of Online Continuous Effluent Monitoring System (OCEMS) for STPs under JDA

2 The Expenditure shall be charged to the Budget head :

C1 : 02-EXPENDITURE ON DEVELOPMENT WORK

C2 : 07-Special Project

C3 : 124-STP in various places for reuse

C4 : 99-Various Work (Other Misc Works)

3 Year Wise proposed Expenditure :

Year	2021-2022	2022-2023	2023-2024	2024-2025	2025-2026
Amount	1,99,00,000.00	92,09,200.00	24,50,000.00	24,50,000.00	24,50,000.00

4 Work Details :

Sr.No.	Name of Work	Job No.	Estimated Cost (Rs)	Sanctioned Cost (Rs)	Remark
1.	Supply, installation & Maintenance of Online Continuous Effluent Monitoring System (OCEMS) for STPs under JDA	JDA/EE PHE I/A & F/2021-2022/Nov/271	3,65,09,200.00	3,65,09,200.00	

5 The further details of the work are as follows :

Sr.No	Particulars	Amount (Rs)
1	Non-BSR Item	2,97,50,000.00
	Work Portion	2,97,50,000.00

NOTE : This is a computer generated statement and doesn't require any signature or stamp.

रामा चार जगत
दिनांक ५-१२-२१

(19)

Annexure - B

जयपुर विकास प्राधिकरण					
विद्युत संचालित, जयपुर सायन रोड मार्ग, जयपुर-302004					
विद्युत आगमन सूचना					
विद्युत संख्या - अ.अ. एवं त.स. नि.अ.-1/45/2021-22					
जयपुर के विभिन्न जोनों में कार्यों के लिए निम्नानुसार विविध आमंत्रित की जाती है:-					
क्र. सं.	यूनिट का नाम	कार्य राशि (लाखों में)	प्रशासनिक एवं वित्तीय स्वीकृति	कार्य की प्रकृति	अंतिम तिथि
1.	JDA2122W50B00415	99.50	281/2021-22	EE-9, रोड रिपेयर एवं सोन्दीकरण का कार्य	13.12.2021
2.	JDA2122W50B00441	58.83	206/2021-22	EE-PHE-II, OMSR निर्माण एवं पैकजल वाईप लाईन अपूर्ति का कार्य	16.12.2021
3.	JDA2122W50B00444	61.38	254/2021-22	EE-II, सड़क सुदृढीकरण एवं चौड़ाईकरण का कार्य	15.12.2021
4.	JDA2122W50B00445	76.00	276/2021-22	EE-10, वैच मरम्मत एवं सामान्य रख-रखाव कार्य	13.12.2021
5.	JDA2122W50B00446	68.00	275/2021-22	EE-10, वैच कार्य एवं सामान्य रख-रखाव कार्य	13.12.2021
6.	JDA2122W50B00447	94.00	277/2021-22	EE-10, सामान्य मरम्मत एवं रख-रखाव कार्य	13.12.2021
7.	JDA2122W50B00448	143.00	278/2021-22	EE-10, मिडियम का कार्य	13.12.2021
8.	JDA2122W50B00449	224.72	271/2021-22	EE-PHE-I, OCFMS की अपूर्ति, लगाने एवं रख-रखाव का कार्य	27.12.2021
9.	JDA2122W50B00450	75.00	280/2021-22	EE-14, सड़क सुदृढीकरण एवं चौड़ाईकरण का कार्य	15.12.2021

निविदा का विवरण जयपुर पोर्टल www.sppp.raj.nic.in, www.eproc.rajasthan.gov.in एवं जयपुर पोर्टल पर www.jda.urban.rajasthan.gov.in पर उपलब्ध है।

अधिसापी अभिवृत्ता एवं तक.सहा.निदे.अभि. प्रथम

महानगर टर्मिनल
दिनांक ५-१२-२१

जयपुर विकास प्राधिकरण					
विद्युत संचालित, जयपुर सायन रोड मार्ग, जयपुर-302004					
विद्युत आगमन सूचना					
विद्युत संख्या - अ.अ. एवं त.स. नि.अ.-1/45/2021-22					
जयपुर के विभिन्न जोनों में कार्यों के लिए निम्नानुसार विविध आमंत्रित की जाती है:-					
क्र. सं.	यूनिट का नाम	कार्य राशि (लाखों में)	प्रशासनिक एवं वित्तीय स्वीकृति	कार्य की प्रकृति	अंतिम तिथि
1.	JDA2122W50B00415	99.50	281/2021-22	EE-9, रोड रिपेयर एवं सोन्दीकरण का कार्य	13.12.2021
2.	JDA2122W50B00441	58.83	206/2021-22	EE-PHE-II, OMSR निर्माण एवं पैकजल वाईप लाईन अपूर्ति का कार्य	16.12.2021
3.	JDA2122W50B00444	61.38	254/2021-22	EE-II, सड़क सुदृढीकरण एवं चौड़ाईकरण का कार्य	15.12.2021
4.	JDA2122W50B00445	76.00	276/2021-22	EE-10, वैच मरम्मत एवं सामान्य रख-रखाव कार्य	13.12.2021
5.	JDA2122W50B00446	68.00	275/2021-22	EE-10, वैच कार्य एवं सामान्य रख-रखाव कार्य	13.12.2021
6.	JDA2122W50B00447	94.00	277/2021-22	EE-10, सामान्य मरम्मत एवं रख-रखाव कार्य	13.12.2021
7.	JDA2122W50B00448	143.00	278/2021-22	EE-10, मिडियम का कार्य	13.12.2021
8.	JDA2122W50B00449	224.72	271/2021-22	EE-PHE-I, OCFMS की अपूर्ति, लगाने एवं रख-रखाव का कार्य	27.12.2021
9.	JDA2122W50B00450	75.00	280/2021-22	EE-14, सड़क सुदृढीकरण एवं चौड़ाईकरण का कार्य	15.12.2021

निविदा का विवरण जयपुर पोर्टल www.sppp.raj.nic.in, www.eproc.rajasthan.gov.in एवं जयपुर पोर्टल पर www.jda.urban.rajasthan.gov.in पर उपलब्ध है।



Annexure
S

No.JDA/EE PHE II/WO/2020-2021/Jul/06

Dated:- 27/07/2020

Work Order Under Rate Contract

M/s Shiv Samota Construction Co.
25, Maliyo Ka Mohalla,
Sawaimadhosinghpura,
Dudu, Jaipur.

Sub: Construction of temporary earthen channel for disposal of treated sewage water of Gajadharpura STP (STP to Village Pachar)

Ref: 1. Your tender dated 28/05/2020 & NIT no. 02/2020-21
2. Acceptance Letter issued vide no. JDA/EE PHE II/LOA/2020-2021/Jun/02 Dated 17/06/2020 Amount Rs.1223681

The above said work is being awarded to you on the terms & conditions of the above referred acceptance letter Sr.No.2 amounting to Rs.5,91,983.00/- (Indian Rupee Five Lacs Ninety One Thousand Nine Hundred Eighty Three Only) without any condition on behalf of Authority.Restricted to A/F amount of Rs.18,46,262.00/-

You are directed to start the work at following location under this Rate Contract as per the instruction of the Assistant Engineer and complete the same within a period of 4 Months.The stipulated date of commencement and completion,shall be reckoned as under:-

The Details of Work are as under:-

1. Location :
2. Amount : Rs.5,91,983.00/-
3. Stipulated date of commencement : 03/08/2020
4. Stipulated date of completion : 02/12/2020
5. Order No. Under the RC : 1
6. Cumulative Amount : Rs.5,91,983.00/-

The work has been sanctioned administrative and financially vide No. JDA/EE PHE II/A & F/2019-2020/Mar/185 Dated 11/03/2020 for Rs.18,46,262.00/-, Job No. JDA/EE PHE II/A & F/2019-2020/Mar/185.

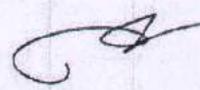
Technical Sanction of this portion of work has been conveyed for Rs.6,15,662.00/- vide his no.JDA/EE PHE II/TS/2020-2021/Jul/05 Dated 23/07/2020 by the Mukesh Kumar Meena-Executive Engineer - Executive Engineer PHE II.

On submission of agreement with Non Judicial Stamp worth Rs.1,480.00/- duly signed, the Agreement no. 10/2020-21 has been allotted for RC work.

You shall require registration of workers under the Building and Other Construction workers (Regulation of Employment & Condition of Services) Act 1996 & extension of benefits to such workers under this act.

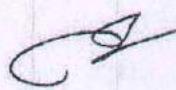
Encl.: Copy of Schedule 'G'.

Remark :


(Mukesh Kumar Meena)
Executive Engineer PHE II

CC To :

- Honorable MLA.....
- Director (Eng.)-I, JDA, Jaipur
- Additional Chief Engineer-I, JDA, Jaipur
- Superintendent Engineer-XIV, JDA, Jaipur
- Sr. Account Officer, JDA, Jaipur
- Assistant Engineer/Junior Engineer,PHE-II,JDA, Jaipur
- Guard File


(Mukesh Kumar Meena)
Executive Engineer PHE II



23



JAIPUR DEVELOPMENT AUTHORITY

Approved by
48

No.JDA/EE PHE II/WO/2020-2021/Dec/12

Dated:- 10/12/2020

Work Order Under Rate Contract

M/s Shiv Samota Construction Co.

25, Maliyo Ka Mohalla,
Sawaimadhosinghpura,
Dudu, Jaipur.

Sub: construction of temporary earthen channel for disposal of treated sewage water of Gajadharpura STP (village pachar to village lalpura)

Ref: 1. Your tender dated 28/05/2020 & NIT no. 02/2020-21
2. Acceptance Letter issued vide no. JDA/EE PHE II/LOA/2020-2021/Jun/02 Dated 17/06/2020 Amount Rs.1223681

The above said work is being awarded to you on the terms & conditions of the above referred acceptance letter Sr.No.2 amounting to Rs.2,78,807.00/- (Indian Rupee Two Lacs Seventy Eight Thousand Eight Hundred Seven Only) without any condition on behalf of Authority.Restricted to A/F amount of Rs.18,46,262.00/-

You are directed to start the work at following location under this Rate Contract as per the instruction of the Assistant Engineer and complete the same within a period of 2 Months.The stipulated date of commencement and completion,shall be reckoned as under:-

The Details of Work are as under:-

1. Location : Village Pachar to Lalpura
2. Amount : Rs.2,78,807.00/-
3. Stipulated date of commencement : 16/12/2020
4. Stipulated date of completion : 15/02/2021
5. Order No. Under the RC : 2
6. Cumulative Amount : Rs.8,70,790.00/-

The work has been sanctioned administrative and financially vide No. JDA/EE PHE II/A & F/2019-2020/Mar/185 Dated 11/03/2020 for Rs.18,46,262.00/-, Job No. JDA/EE PHE II/A & F/2019-2020/Mar/185.

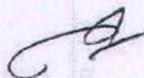
Technical Sanction of this portion of work has been conveyed for Rs.2,89,960.00/- vide his no.JDA/EE PHE II/TS/2020-2021/Dec/10 Dated 09/12/2020 by the Mukesh Kumar Meena-Executive Engineer - Executive Engineer PHE II.

On submission of agreement with Non Judicial Stamp worth Rs.1,000.00/- duly signed, the Agreement no. 16/2020-21 has been allotted for RC work.

You shall require registration of workers under the Building and Other Construction workers (Regulation of Employment & Condition of Services) Act 1996 & extension of benefits to such workers under this act.

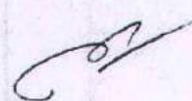
Encl.: Copy of Schedule 'G'.

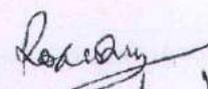
Remark :


 (Mukesh Kumar Meena)
 Executive Engineer (PHE-II)
 Jaipur Development Authority
 JAIPUR

CC To :

- Honorable MLA.....
- Director (Eng.)-I, JDA, Jaipur
- Additional Chief Engineer-I, JDA, Jaipur
- Superintendent Engineer-X, JDA, Jaipur
- Sr. Account Officer, JDA, Jaipur
- Assistant Engineer/Junior Engineer,PHE-II,JDA, Jaipur
- Guard File


 (Mukesh Kumar Meena)
 Executive Engineer (PHE-II)
 Jaipur Development Authority
 JAIPUR


 10/12/2020



51

No.JDA/EE PHE II/WO/2020-2021/Jan/14

Dated:- 22/01/2021

Work Order Under Rate Contract

M/s Shiv Samota Construction Co.

25, Maliyo Ka Mohalla,
Sawaimadhosinghpura,
Dudu, Jaipur.

Sub: Construction of temporary earthen channel for disposal of treated sewage water of Gajadharpura STP (Village Lalpura to Downward for safe disposal)

Ref: 1. Your tender dated 28/05/2020 & NIT no. 02/2020-21
2. Acceptance Letter issued vide no. JDA/EE PHE II/LOA/2020-2021/Jun/02 Dated 17/06/2020 Amount Rs.1223681

The above said work is being awarded to you on the terms & conditions of the above referred acceptance letter Sr.No.2 amounting to Rs.3,47,271.00/- (Indian Rupee Three Lacs Fourty Seven Thousand Two Hundred Seventy One Only) without any condition on behalf of Authority.Restricted to A/F amount of Rs.18,46,262.00/-

You are directed to start the work at following location under this Rate Contract as per the instruction of the Assistant Engineer and complete the same within a period of 3 Months.The stipulated date of commencement and completion,shall be reckoned as under:-

The Details of Work are as under:-

1. Location : Village Lalpura to Downward for safe disposal
2. Amount : Rs.3,47,271.00/-
3. Stipulated date of commencement : 22/01/2021
4. Stipulated date of completion : 21/04/2021
5. Order No. Under the RC : 3
6. Cumulative Amount : Rs.12,18,061.00/-

The work has been sanctioned administrative and financially vide No. JDA/EE PHE II/A & F/2019-2020/Mar/185 Dated 11/03/2020 for Rs.18,46,262.00/-, Job No. JDA/EE PHE II/A & F/2019-2020/Mar/185.

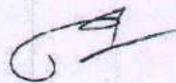
Technical Sanction of this portion of work has been conveyed for Rs.3,61,163.00/- vide his no.JDA/EE PHE II/TS/2020-2021/Jan/11 Dated 21/01/2021 by the Mukesh Kumar Meena-Executive Engineer - Executive Engineer PHE II.

On submission of agreement with Non Judicial Stamp worth Rs.1,000.00/- duly signed, the Agreement no. 18/2020-21 has been allotted for RC work.

You shall require registration of workers under the Building and Other Construction workers (Regulation of Employment & Condition of Services) Act 1996 & extension of benefits to such workers under this act.

Encl.: Copy of Schedule 'G'.

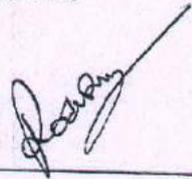
Remark :


(Mukesh Kumar Meena)
Executive Engineer PHE II

CC To :

Honorable MLA.....
P.S. to JDC, JDA, Jaipur
Director (Eng.)-I, JDA, Jaipur
Additional Chief Engineer-I, JDA, Jaipur
Superintendent Engineer-X, JDA, Jaipur
Sr. Account Officer, JDA, Jaipur
PRO, JDA, Jaipur
Assistant Engineer/Juniour Engineer,PHE-II,JDA, Jaipur
Guard File


(Mukesh Kumar Meena)
Executive Engineer PHE II



24



JAIPUR DEVELOPMENT AUTHORITY

Amstraxlate - 4
263 -

No.JDA/EE PHE II/WO/2020-2021/Mar/17

Dated:- 24/03/2021

Work Order Under Rate Contract

M/s Muskan Construction
75/86, Shipra Path,
Mansarovar,
Jaipur

Sub: Construction of temporary earthen channel for disposal of treated sewage water of Gajadharpura STP

Ref: 1. Your tender dated 17/03/2021 & NIT no. 16/2020-21
2. Acceptance Letter issued vide no. JDA/EE PHE II/LOA/2020-2021/Mar/12 Dated 22/03/2021 Amount Rs.313359

The above said work is being awarded to you on the terms & conditions of the above referred acceptance letter Sr.No.2 amounting to Rs.3,13,359.00/- (Indian Rupee Three Lacs Thirteen Thousand Three Hundred Fifty Nine Only) without any condition on behalf of Authority.Restricted to A/F amount of Rs.18,46,262.00/-

You are directed to start the work at following location under this Rate Contract as per the instruction of the Assistant Engineer and complete the same within a period of 12 Months.The stipulated date of commencement and completion,shall be reckoned as under:-

The Details of Work are as under:-

1. Location : Maintenance of existing earthen channel and construction of new earthen channel at Bassi Naga village to downward for safe disposal.
2. Amount : Rs.3,13,359.00/-
3. Stipulated date of commencement : 24/03/2021
4. Stipulated date of completion : 23/03/2022
5. Order No. Under the RC : 1
6. Cumulative Amount : Rs.3,13,359.00/-

The work has been sanctioned administrative and financially vide No. JDA/EE PHE II/A & F/2019-2020/Mar/185 Dated 11/03/2020 for Rs.18,46,262.00/-, Job No. JDA/EE PHE II/A & F/2019-2020/Mar/185.

Technical Sanction of this portion of work has been conveyed for Rs.5,40,275.00/- vide his no.JDA/EE PHE II/TS/2020-2021/Mar/14 Dated 22/03/2021 by the Manohar Lal Jangid-Executive Engineer - Executive Engineer PHE II.

On submission of agreement with Non Judicial Stamp worth Rs.1,000.00/- duly signed, the Agreement no. 21/2020-21 has been allotted for RC work.

You shall require registration of workers under the Building and Other Construction workers (Regulation of Employment & Condition of Services) Act 1996 & extension of benefits to such workers under this act.

Encl.: Copy of Schedule 'G'.

Remark :

(Manohar Lal Jangid) (PHE-II)
Executive Engineer
Jaipur Development Authority
JAIPUR

CC To :

- Honorable MLA.....
- P.S. to JDC, JDA, Jaipur
- Director (Eng.)-II, JDA, Jaipur
- Additional Chief Engineer-I, JDA, Jaipur
- Superintendent Engineer-X, JDA, Jaipur
- Sr. Account Officer, JDA, Jaipur
- PRO, JDA, Jaipur
- Assistant Engineer/Juniour Engineer,PHE-II,JDA, Jaipur
- Guard File

(Manohar Lal Jangid) (PHE-II)
Executive Engineer
Jaipur Development Authority
JAIPUR

Annexure 51

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : 21189

Report On : 23/12/2021

I hereby certify that I V S Parihar, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 09/12/2021 from Shri Om Prakash Shardul, SO, Jaipur ,RSPCB Jaipur a sample of Waste Water of M/S Sewage Treatment Plant of Jaipur Development Authority , Plant - , , City- Jaipur Tehsil- Sanganer , District- JAIPUR Collected from Outlet of STP Collected on 08/12/2021. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 23/12/2021 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.71
2	Total Suspended Solids mg/l	46
3	Chemical Oxygen Demand (COD) mg/l	92
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	24
5	Oil & Grease mg/l	1
6	Phosphate (Total) as P mg/l	4.3
7	Total Kjeldahl Nitrogen (TKN) as N mg/l	4.5

The condition of the seals, fastening and container on receipt was as follows : Intact
Signed This On 23/12/2021

BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

25

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : 21190

Report On : 23/12/2021

I hereby certify that I V S Parihar, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 09/12/2021 from Shri Om Prakash Shardul, SO, Jaipur ,RSPCB Jaipur a sample of Waste Water of M/S Sewage Treatment Plant of Jaipur Development Authority , Plant - , , City- Jaipur Tehsil- Sanganer , District- JAIPUR Collected from Inlet of STP Collected on 08/12/2021. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 23/12/2021 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.20
2	Total Suspended Solids mg/l	594
3	Chemical Oxygen Demand (COD) mg/l	673
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	280
5	Oil & Grease mg/l	7
6	Phosphate (Total) as P mg/l	14.0
7	Total Kjeldahl Nitrogen (TKN) as N mg/l	19.0

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On 23/12/2021


BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

26

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : 21191

Report On : 23/12/2021

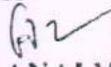
I hereby certify that I V S Parihar, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 09/12/2021 from Shri Om Prakash Shardul, SO, Jaipur ,RSPCB Jaipur a sample of Waste Water of M/S Sewage Treatment Plant of Jaipur Development Authority , Plant - , , City- Jaipur Tehsil- Sanganer , District- JAIPUR Collected from Terminal point near Govt.Primary School at Kalbeliyo ki Dhani Kalwad Collected on 08/12/2021. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 23/12/2021 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.65
2	Total Suspended Solids mg/l	84
3	Chemical Oxygen Demand (COD) mg/l	192
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	64
5	Oil & Grease mg/l	3
6	Phosphate (Total) as P mg/l	10.6
7	Total Kjeldahl Nitrogen (TKN) as N mg/l	15.1

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 23/12/2021


BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

(27)

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : 21192

Report On : 23/12/2021

I hereby certify that I V S Parihar, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 09/12/2021 from Shri Om Prakash Shardul, SO, Jaipur ,RSPCB Jaipur a sample of Waste Water of M/S Sewage Treatment Plant of Jaipur Development Authority , Plant - , , City- Jaipur Tehsil- Sanganer , District- JAIPUR Collected from Sample from under bridge near Balaji Dham,near Kalwad Police Station Collected on 08/12/2021. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 23/12/2021 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.28
2	Total Suspended Solids mg/l	504
3	Chemical Oxygen Demand (COD) mg/l	477
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	220
5	Oil & Grease mg/l	8
6	Phosphate (Total) as P mg/l	11.1
7	Total Kjeldahl Nitrogen (TKN) as N mg/l	20.2

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On 23/12/2021

BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

28

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : 21193

Report On : 23/12/2021

I hereby certify that I V S Parihar, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 09/12/2021 from Shri Om Prakash Shardul, SO, Jaipur, RSPCB Jaipur a sample of Water of M/S Sewage Treatment Plant of Jaipur Development Authority, Plant - , City- Jaipur Tehsil- Sanganer, District- JAIPUR Collected from Sample of Borewell no.110/1557800/TW/33 near Kalwad Police Station Collected on 08/12/2021. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 23/12/2021 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Ammonical Nitrogen as N mg/l	Not Traceable
2	pH	7.84
3	Total Suspended Solids mg/l	1
4	Chemical Oxygen Demand (COD) mg/l	4.5
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	Not Traceable
6	Copper as Cu mg/l	Not Traceable
7	Zinc as Zn mg/l	0.530
8	Nickel as Ni mg/l	0.043
9	Lead as Pb mg/l	Not Traceable
10	Total Chromium as Cr mg/l	0.084
11	Iron as Fe mg/l	1.77
12	Cadmium as Cd mg/l	Not Traceable
13	Chloride as Cl mg/l	108
14	Sulphate as SO ₄ mg/l	33
15	Hardness (Total) as CaCO ₃ mg/l	104
16	Hardness (Calcium) as CaCO ₃ mg/l	40
17	Magnesium Hardness as CaCO ₃ mg/l	64
18	Calcium (Titrimetric) as Ca mg/l	16
19	Magnesium as Mg mg/l	16
20	Nitrate Nitrogen as N mg/l	2.9
21	Fluoride as F mg/l	0.565
22	Sodium as Na mg/l	2
23	Potassium as K mg/l	2.2
24	Total Dissolved Solids mg/l	760
25	Conductivity at 25° C μmho/cm ₂	1047
26	Total Alkalinity as CaCO ₃ mg/l	424
27	Turbidity NTU	0.21

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On 23/12/2021


BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari, Jaipur-302
004

Phone: 0141-5159648,5159607
Fax: 0141-5159665

29

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
 (See Rule - 24)
Final Report

Report No. : 4548

Report On : 22/12/2021

I hereby certify that I Dr Manoj Kumar Meena, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 10/12/2021 from Shri Om Prakash Shardul, SO, Jaipur, RSPCB Jaipur a sample of Waste Water of M/S Sewage Treatment Plant of Jaipur Development Authority, Plant - , , City- Jaipur Tehsil- Sanganer, District- JAIPUR Collected from Outlet of STP Collected on 08/12/2021. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 22/12/2021 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Faecal Coliform (MPN Technique) /100 ml	150
2	Total Coliform (MPN Technique) /100 ml	210

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 22/12/2021

22/12/21
BOARD ANALYST

Rajasthan State Pollution Control Board
 Regional Office Kota
 SPL-2A, Road no. 6, Indrapasth Ind. Area,
 Kota
 Phone: 0744-2490873

30

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)

Final Report

Report No. : 4549

Report On : 22/12/2021

I hereby certify that I Dr Manoj Kumar Meena, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 10/12/2021 from Shri Om Prakash Shardul, SO, Jaipur, RSPCB Jaipur a sample of Waste Water of M/S Sewage Treatment Plant of Jaipur Development Authority, Plant - , , City- Jaipur Tehsil- Sanganer, District- JAIPUR Collected from Inlet of STP Collected on 08/12/2021. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 22/12/2021 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Faecal Coliform (MPN Technique) /100 ml	>2400
2	Total Coliform (MPN Technique) /100 ml	>2400

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Sealed This On 22/12/2021

22/12/21
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Kota

SPL-2A, Road no. 6, Indrapasth Ind. Area,
Kota

Phone: 0744-2490873

31

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)
Final Report

Report No. : 4550

Report On : 22/12/2021

I hereby certify that I Dr Manoj Kumar Meena, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 10/12/2021 from Shri Om Prakash Shardul, SO, Jaipur ,RSPCB Jaipur a sample of Waste Water of M/S Sewage Treatment Plant of Jaipur Development Authority , Plant - , , City- Jaipur Tehsil- Sanganer , District- JAIPUR Collected from Terminal Point near Govt.Primary School at Kalbeliyo ki Dhani,Kalwad Jhotwada Collected on 08/12/2021. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 22/12/2021 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Faecal Coliform (MPN Technique) /100 ml	240
2	Total Coliform (MPN Technique) /100 ml	460

The condition of the seals, fastening and container on receipt was as follows : **Intact**
Signed This On 22/12/2021

22/12/21
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Kota
SPL-2A, Road no. 6, Indrapasth Ind. Area,
Kota
Phone: 0744-2490873

32

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)
Final Report

Report No. : **4551**

Report On : **22/12/2021**

I hereby certify that I Dr Manoj Kumar Meena, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 10/12/2021 from Shri Om Prakash Shardul, SO, Jaipur ,RSPCB Jaipur a sample of Waste Water of M/S Sewage Treatment Plant of Jaipur Development Authority , Plant - , , City- Jaipur Tehsil- Sanganer , District- JAIPUR Collected from Sample from under bridge near balaji Dham,near Kalwad Police station. Collected on 08/12/2021. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 22/12/2021 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Faecal Coliform (MPN Technique) /100 ml	460
2	Total Coliform (MPN Technique) /100 ml	1100

Condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **22/12/2021**

22/12/21
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Kota
SPL-2A, Road no. 6, Indrapasth Ind. Area,
Kota
Phone: 0744-2490873

33

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
 (See Rule - 24)
Final Report

Report No. : 4552

Report On : 22/12/2021

I hereby certify that I Dr Manoj Kumar Meena, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 10/12/2021 from Shri Om Prakash Shardul, SO, Jaipur ,RSPCB Jaipur a sample of Water of M/S Sewage Treatment Plant of Jaipur Development Authority , Plant - , , City- Jaipur Tehsil- Sanganer , District- JAIPUR Collected from Sample of Borewell no.110/1557800/TW/33 near Kalwad Police Station Collected on 08/12/2021. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 22/12/2021 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Faecal Coliform (MPN Technique) /100 ml	<3
2	Total Coliform (MPN Technique) /100 ml	4

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 22/12/2021

22/12/21
BOARD ANALYST

Rajasthan State Pollution Control Board
 Regional Office Kota
 SPL-2A, Road no. 6, Indrapasth Ind. Area,
 Kota
 Phone: 0744-2490873

34

Rajasthan State Pollution Control Board

National Water Monitoring Programme (NWMP)

Printed On: 20/12/2021

Station Name:

BORE WELL NEAR STP AT
GAJADHARPURA, JAIPUR, RAJASTHAN

Station Code:

4165

From / To Date:

01/04/2019 - 31/10/2021

Parameter	24/04/2019	16/10/2019	11/06/2020	07/10/2020	08/04/2021	Minimum	Maximim	Average
Ammonia Nitrogen(mg/l)	[N/A]	[N/A]	[N/A]	[N/A]	[N/A]			
B.O.D.(mg/l)	[N/A]	[N/A]	[N/A]	[N/A]	[N/A]			
Boron Dissolved(mg/l)	0.23	0.26	0.31	0.46	0.36	0.23	0.46	0.32
C.O.D.(mg/l)	10.01	6.6	20.00	4.00	11.89	4	20	10.5
Cadmium as Cd(mg/l)	[N/A]	[N/A]	[N/A]	[N/A]	[N/A]			
Calcium as Ca(mg/l)	35.2	38.4	41.6	46.4	54.4	35.2	54.4	43.2
Chloride(mg/l)	144	128	156	112	164	112	164	140.8
Conductivity (µmho/cm)	1070	1040	900	1110	1170	900	1170	1058
Dissolved Oxygen(mg/l)	[N/A]	[N/A]	[N/A]	[N/A]	[N/A]			
Fecal Coliform (MPN/100ml)	4	<3	3	9	14	3	14	7.5
Fixed Dissolved Solids(mg/l)	[N/A]	[N/A]	[N/A]	[N/A]	[N/A]			
Fluoride As F(mg/l)	0.98	0.96	0.82	0.4	0.68	0.4	0.98	0.77
Magnesium as Mg(mg/l)	24.4	26.352	34.16	44.896	47.824	24.4	47.82	35.53
Nitrate as N(mg/l)	2.1	2.2	1.34	2.28	3.04	1.34	3.04	2.19
Nitrite As N(mg/l)	0.0044	0.0052	0.0044	0.0004	0.0052	0	0.01	0
pH	7.71	7.6	7.73	8.24	7.64	7.6	8.24	7.78
Phenolphthalein Alkalinity	NIL	NIL	NIL	NIL	0	0	0	0
Phosphate As PO4(mg/l)	0.1	0.2	0.1	0.1	0.2	0.1	0.2	0.14
Potassium As K (mg/l)	2.5	3.1	6.9	2.2	7.7	2.2	7.7	4.48
Sodium(mg/l)	72	68	104	114	126	68	126	96.8
Sulphate(mg/l)	175	145	94	68	92	68	175	114.8
Temperature(0C)	27	27	33	33	30	27	33	30
Total Alkalinity (mg/l)	196	180	188	200	176	176	200	188
Total Coliform(MPN/100ml)	4	7	7	14	28	4	28	12
Total Dissolved Solids(mg/l)	832	758	738	818	878	738	878	804.8
Total Hardness As CaCO3(mg/l)	188	204	244	300	332	188	332	253.6
Total KJELDAHL Nitrogen(mg/l)	[N/A]	[N/A]	[N/A]	[N/A]	[N/A]			
Total Suspended Solids(mg/l)	[N/A]	[N/A]	[N/A]	[N/A]	[N/A]			
Turbidity(JTU/NTU)	[N/A]	[N/A]	[N/A]	[N/A]	[N/A]			

Print Close

Rajasthan State Pollution Control Board

National Water Monitoring Programme (NWMP)

Printed On: 20/12/2021

Station Name: BORE WELL NEAR STP AT
GAJADHARPURA, JAIPUR,
RAJASTHAN

Station Code: 4165

From / To Date: 01/04/2019 - 31/10/2021

Parameter	24/04/2019	16/10/2019	11/06/2020	07/10/2020	08/04/2021	Minimum	Maximim	Average
Iron as Fe(mg/l)	0.527	NT	0.033	0.175	NT	0.03	0.53	0.25
Cadmium as Cd(mg/l)	NT	NT	NT	NT	NT			
Copper as Cu(mg/l)	NT	NT	NT	NT	NT			
Lead as Pb(mg/l)	NT	NT	NT	NT	NT			
Magnesium as Mg(mg/l)	[N/A]	[N/A]	[N/A]	[N/A]	[N/A]			
Nickle as Ni(mg/l)	NT	NT	NT	NT	NT			
Total Chromium as Cr(mg/l)	NT	NT	NT	NT	NT			
Zinc as Zn(mg/l)	0.146	0.022	0.197	0.051	0.298	0.02	0.3	0.14

Print Close

Anurag Viji



Regional Office (North)
Rajasthan State Pollution Control Board
Opp. Road No 5, VKIA, Sikar Road, Jaipur
E-mail ID: rorpcb.jaipur@gmail.com
Phone: 0141-2850100

F.No. RPCB/ROJP/N/CITY-388/932

Date: 30/07/2021

Group In-charge (Liquid waste)
RSPCB, Jhalana Doongri,
Jaipur.

Sub. Complaint of discharge of untreated sewage by 30 MLD STP of JDA
at Vill. Gajadharpura, Kalwar Road, Jaipur.reg

Ref. Your office letter no. F.14(Tech-Jaipur)/9-STP/RPCB/515 dated
26/07/2021.

Sir,

Apropos above, inspection of the Sewage Treatment Plant was conducted on
27/07/2021. Detailed inspection report enclosed for information and further necessary action.

Encl. As above.

Yours Sincerely

(Vijay Sharma)
Regional Officer

36



Regional Office(North)
Rajasthan State Pollution Control Board
Opp. Road No 5, VKIA, Sikar Road, Jaipur
E-mail ID: rorpcb.jaipur@gmail.com
Phone: 0141-2850100

Inspection Report-Complaint Verification

(Under Section 23 of the Water Act 1974, Under Section 24 of the Air Act 1981
and Under Section 10 of EP Act 1986)

1	Name of the STP:	M/s Sewage Treatment Plant of Jaipur Development Authority (30 MLD) Presently, the STP is being operated by M/s Ansu Engineering , Registered Office at Sector- 19, Kharghar, Khargar, Navi Mumbai, Thane-410210, Maharashtra.
	Address of the STP:	Village Gajadharpura, Kalwar Road, Jaipur
	E-mail:	-
	Fax:	-
	Mobile:	-
	Telephone:	-
2	Date of Inspection:	27/07/2021
3	Name and Designation of the Person Contacted:	Sh. Anas M (Plant Manager and representative of M/s Ansu Engineering)
4	List of Partners/ Directors/ proprietor with addresses:	Not available
5	Category: Red/ Orange/ Green/ Others	Red
6	Status of Operation: Operational/ Non- operational/ Closed/ Any other	Operative
7	Status of consent under the Water Act, 1974:	Consent to operate has been issued vide State Board's letter dated 26/06/2020 for sewage treatment plant having capacity of 30 MLD, same is valid up to 29/02/2024.
8	Status of Consent under Air Act- 81	Consent to operate has been issued vide State Board's letter dated 26/06/2020 for



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Rajasthan State Pollution Control Board

Opp. Road No 5, VKIA, Sikar Road, Jaipur

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		operating a D.G. set of 500 KVA, which is valid up to 29/02/2024.
9	Status of Authorization under H.W. (M and H) Rules- 2016	Not applicable
10	Name of Raw materials with quantity (per day or month or annum)	Raw sewage (30 MLD) (As per application) However, unit representative informed that raw sewage received by STP ranges from 22 to 25 MLD.
11	Name of product(s) and By-Products manufactured with quantity (per day or month or annum)(as per consent application)	Treated sewage (30 MLD) (As per application)
12	Observations during inspection	<ul style="list-style-type: none">• Raw sewage received at the STP is treated biologically and post treatment it is discharged in to the Bandi River through a closed conduit pipeline (from outlet of STP to the discharge point approx. 01 KM) at point near Government Primary School at Kalbeliyon ki Dhani, Kalwad Jhotwara, Jaipur.• Apparently the color of the treated sewage was found slightly yellowish at both points i.e. the point of discharge into the conduit within the premises of STP as well as the terminal point of discharge into the River Bandi.• Flow meters have been provided at the inlet and outlet of the STP to measure instantaneous flow rate of the sewage. A totalizer has also been provided.• It is noteworthy that quantum of sewage received is deduced through

37



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Rajasthan State Pollution Control Board

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		<p>the duration of daily operations of pumps used for pumping the raw sewage from sump.</p> <ul style="list-style-type: none"> • The log book is being maintained using the above deduced data on daily basis, whereas the totalizer provides cumulative volume of raw sewage received. The logbook does not contain any cumulative data thus cross-check of the log book from value of totalizer is not possible. • Two by-pass lines exist as safety measure during shut down or unforeseen emergency. It is noteworthy that no metering arrangements have been provided at these by pass lines. Thus possibility of direct passing of raw sewage into disposal conduit can't be ruled out.
13	Any deviation from earlier Authorization/ Registration	Not applicable
14	Any deviation from observations from previous inspection report in permanent features	Not observed
15	Any other relevant Information	The STP is based on activated sludge process technology comprising raw sewage sump, screening, grit chamber, parshall flume, primary clarifiers (02 nos.), aeration tanks with diffused aerators (02 nos.), secondary clarifiers (02 nos.), chlorine contact tanks, sludge digesters and gas holders.
16	Details of water/ waste water sample collected during inspection	<p>Sample of sewage was collected from following locations and sent to Central Laboratory of State Board for analysis:</p> <ol style="list-style-type: none"> 1. Terminal point near Government Primary School at Kalbeliyon



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Opp. Road No 5, VKIA, Sikar Road, Jaipur

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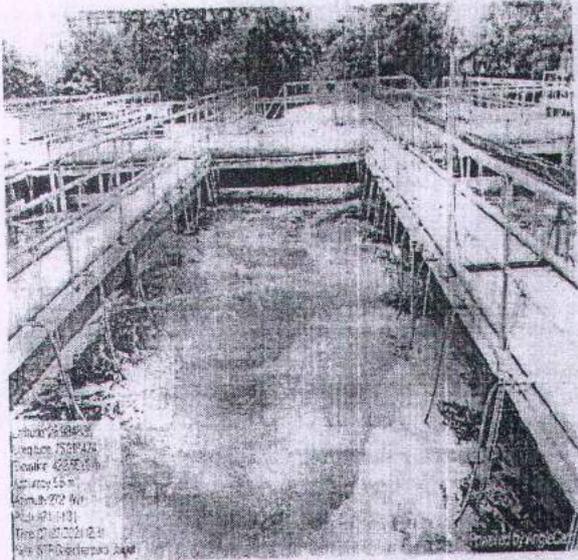
Phone: 0141-2850100

		<p>Dhani, Kalwad Jhotwara, Jaipur.</p> <ol style="list-style-type: none">2. Outlet chamber of the STP.3. Inlet chamber of STP (After fine screens).
17	Other Observations:	
a.	STP is presently being operated by M/s Ansu Engineering from Oct'19 prior to that it was operated by M/s M. S. Khurana Engineering Limited.	
b.	STP is having a D. G. Set of 500 KVA provided with acoustic enclosure and adequate stack height.	
c.	As an emergency measure two by-pass lines have been provided. However, metering arrangement has not been provided over these lines, thus any possibility of direct discharge of raw sewage can't be ruled out.	
d.	Consent to Operate dated 26/06/2020 has been issued with condition that no treated/untreated effluent shall be discharged into any other water body and entire treated sewage shall be utilized in plantation and horticulture and other gainful purposes, whereas STP was found discharging the treated sewage outside the premises into River Bandi through a closed conduit pipeline of about 1 km.	
e.	Consent to Operate dated 09/09/2013 was issued with condition that the unit shall carryout performance evaluation of the STP and submit report within three months. As per available records of this office, performance evaluation report has not been submitted; the same may be checked at Head Office level also.	
f.	In compliance of directions under provisions of section 33 (A) of Water Act dated 12/10/2020, the STP was required to provide online continuous effluent monitoring system by 31/01/2021, however the same has not been provided yet.	
g.	Various cess pools / fragments of stagnated water were observed near the terminal point of discharge outside the premises.	
h.	Logbook w.r.t. treated water disposed/discharged, disinfection of treated sewage (chlorination), sludge generation and disposal, gas generation and its disposal through flaring are not being maintained.	
i.	STP is having 2 bore wells for abstraction of ground water however, water meters have not been provided on them. Besides, neither NOC from CGWA nor copy of application made to CGWA for seeking NOC was made available during inspection.	

38

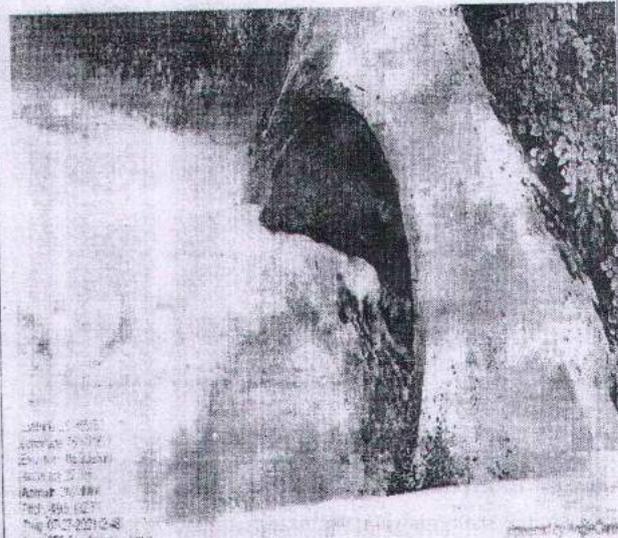


Regional Office(North)
Rajasthan State Pollution Control Board
 Opp. Road No 5, VKIA, Sikar Road, Jaipur
 E-mail ID: rorpcb.jaipur@gmail.com
 Phone: 0141-2850100



Location: 2850100
 Longitude: 75.00312
 Latitude: 26.81111
 Altitude: 272 M
 Date: 27/03/2014 08:11
 www.SPPCBJaipur.com

Operational Aeration



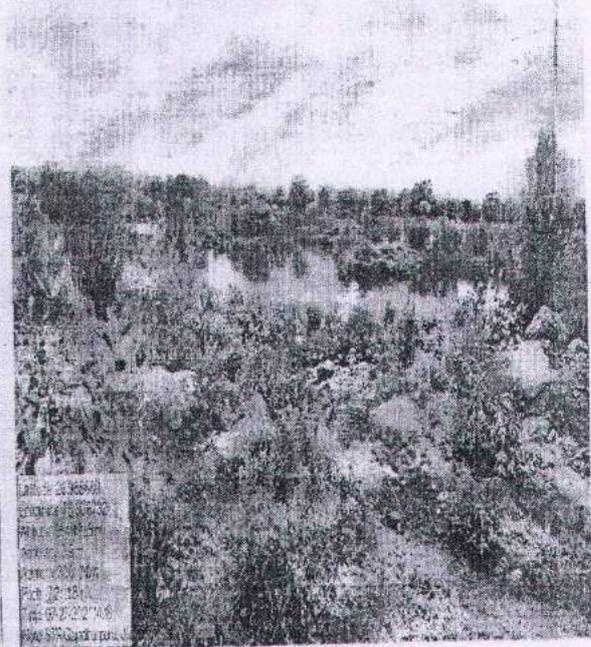
Location: 2850100
 Longitude: 75.00312
 Latitude: 26.81111
 Altitude: 272 M
 Date: 27/03/2014 08:11
 www.SPPCBJaipur.com

Passage into Disposal Conduit



Location: 2850100
 Longitude: 75.00312
 Latitude: 26.81111
 Altitude: 272 M
 Date: 27/03/2014 08:11
 www.SPPCBJaipur.com

Terminal Discharge (Outside the Premises)



Location: 2850100
 Longitude: 75.00312
 Latitude: 26.81111
 Altitude: 272 M
 Date: 27/03/2014 08:11
 www.SPPCBJaipur.com

Cess Pool (Stagnated Water) near Terminal Disposal

A



Regional Office(North)
Rajasthan State Pollution Control Board
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Phone: 0141-2850100

Observations related to the complaint received from Shri Satyendra Kumar Singh as forwarded vide Head Office vide letter dated 26/07/2021:

The major issue raised by complainant regards to disposal of untreated sewage into nearby agricultural fields by the STP through a sewage water channel of about 1 km and consequential effects of this discharge like foul odour, breeding ground for mosquitoes and ground water pollution.

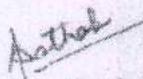
During the inspection, the STP was found operational and treated sewage was found being discharged in to the Bandi River through a closed conduit from the premises to the terminal outlet provided near Government Primary School at Kalbeliyon ki Dhani, Kalwad Jhotwara, Jaipur. The same observation was also reported in inspection dated 09/04/2021.

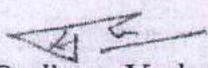
The representative informed that sometimes untreated industrial wastewater comes with raw sewage causing difficulty in the treatment and desirable degree of treatment is not achieved.

It is noteworthy that during inspection, large amount of foaming (white colour) was observed in treated sewage, which is generally caused due to presence of excessive surfactants (household usage as well as industrial usage) and looking to the fact that the treatment is based on biological processes, so possibility of presence of some industrial effluent in raw effluent can't be ruled out.

Moreover, as mentioned earlier in this report in absence of any metering arrangement over by-pass lines, possibility of direct discharge of raw sewage can't be ruled out.

The complaint mentions about M/s M. S. Khurana Engineering Limited as industry discharging effluent. It is submitted that M. S. Khurana Engineering Limited is not a standalone industry; rather it was the previous operator of this STP. Now, the STP is being operated by M/s Ansu Engineering.


(Ankur Pathak)
AEE


(Sudheer Yadav)
AEE

39

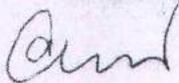


Regional Office(North)
Rajasthan State Pollution Control Board
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Phone: 0141-2850100

Recommendation:-

In view of the above observations, following actions may be taken:

1. Jaipur Development Authority may be advised by the Head Office to modify the Sewage Treatment Plant in order to achieve the standards as imposed vide State Board's CTO dated 26/06/2020.
2. Jaipur Development Authority (JDA) may be asked for time bound action plan for ensuring usage of treated effluent for gainful purposes in nearby areas. This will ensure that treated/untreated effluent is not discharged into any water body.
3. JDA shall also be asked to submit plan for providing Online Continuous Effluent Monitoring System.
4. As per the minutes of Hon'ble Chief Secretary meeting dated 24/06/2020 action on industrial units, operating without land conversion for industrial use, may be taken by Land Revenue Department/Local Bodies. Therefore, action on the illegal units is to be taken by controlling authorities/departments of the land on which illegal industry is established.
5. Further assessment regarding mixing of industrial effluent with the inlet sewage can be made on the basis of results of analysis of wastewater sample collected from inlet of the STP.


(Vijay Sharma)
Regional officer

REPORT OF THE STATE BOARD ANALYST**(See Rule - 24)****Final Report**Report No. : **20734**Report On : **05/08/2021**

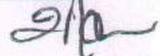
I hereby certify that I Sheeba, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **28/07/2021** from **Sh. Sudheer Yadav, AEE, R.O., North, Jaipur** a sample of **Waste Water of M/S Sewage Treatment Plant of Jaipur Development Authority , Plant - Sewage Treatment Plant [15679] ,Village Gajadharpura, Kalwar Road, , City- Jaipur Tehsil- Sanganer , District- JAIPUR** Collected from **Inlet Chamber of STP** Collected on **27/07/2021**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **05/08/2021** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	8.05 5-5
2	Total Suspended Solids mg/l	626
3	Chemical Oxygen Demand (COD) mg/l	1079
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	351
5	Oil & Grease mg/l	14
6	Phosphate (Total) as P mg/l	13.1
7	Total Kjeldahl Nitrogen (TKN) as N mg/l	53.2

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **05/08/2021**


BOARD ANALYST

Rajasthan State Pollution Control Board

Head Office (Central Laboratory)

4, Institutional Area, Jhalana Doongari,

Jaipur-302 004

Phone: 0141-5159648,5159607

Fax: 0141-5159665

40

REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)

Final Report

Report No. : **20735**

Report On : **05/08/2021**

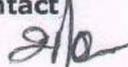
I hereby certify that I **Sheeba**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **28/07/2021** from **Sh. Sudheer Yadav, AEE, R.O., North, Jaipur** a sample of **Waste Water of M/S Sewage Treatment Plant of Jaipur Development Authority , Plant - Sewage Treatment Plant [15679] ,Village Gajadharpura, Kalwar Road, , City- Jaipur Tehsil- Sanganer , District- JAIPUR** Collected from **Outlet Chamber of STP** Collected on 27/07/2021. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **05/08/2021** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	8.20
2	Total Suspended Solids mg/l	52
3	Chemical Oxygen Demand (COD) mg/l	149
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	47
5	Oil & Grease mg/l	4.0
6	Phosphate (Total) as P mg/l	6.4
7	Total Kjeldahl Nitrogen (TKN) as N mg/l	51.0

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **05/08/2021**


BOARD ANALYST

Rajasthan State Pollution Control Board

Head Office (Central Laboratory)

4, Institutional Area, Jhalana Doongari,
Jaipur-302 004

Phone: 0141-5159648,5159607

Fax: 0141-5159665

41

REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)

Final Report

Report No. : 20736

Report On : 05/08/2021

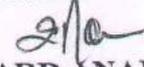
I hereby certify that I Sheeba, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 28/07/2021 from Sh. Sudheer Yadav, AEE, R.O., North, Jaipur a sample of Waste Water of M/S Sewage Treatment Plant of Jaipur Development Authority , Plant - Sewage Treatment Plant [15679] ,Village Gajadharpura, Kalwar Road, , City- Jaipur Tehsil- Sanganer , District- JAIPUR Collected from Terminal point near Government Primary School at Kalbeliyon ki Dhani, Kalwad Jhotwara, Jaipur Collected on 27/07/2021. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 05/08/2021 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	8.11
2	Total Suspended Solids mg/l	60.0
3	Chemical Oxygen Demand (COD) mg/l	156
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	52.0
5	Oil & Grease mg/l	4.0
6	Phosphate (Total) as P mg/l	6.5
7	Total Kjeldahl Nitrogen (TKN) as N mg/l	50.4

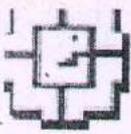
The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 05/08/2021


BOARD ANALYST

Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari,
Jaipur-302 004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

42



No: JDA/EE PHE I/A & F/2021-2022/Dec/282

Dated : 01/12/2021

Executive Engineer PHE I

Jaipur Development Authority,

Jaipur.

Sub :- Administrative & Financial Sanction of the Work.

I am directed to convey the Administrative & Financial Sanction of the work amounting to Rs.56,32,440.00 (Indian Rupee Fifty Six Lacs Thirty Two Thousand Four Hundred Forty Only) for undertaking the following work.

1 Details of Work :

Consultancy work for the preparation of Detailed Project Report for the Up-Gradation of 30 MLD STP at Ralawata & Gajadhar pura as per NGt Norms, JDA Jaipur

2 The Expenditure shall be charged to the Budget head :**C1 : 02-EXPENDITURE ON DEVELOPMENT WORK****C2 : 07-Special Project****C3 : 124-STP In various places for reuse****C4 : 99-Various Work (Other Misc Works)****3 Year Wise proposed Expenditure :**

Year	2021-2022	2022-2023	2023-2024	2024-2025	2025-2026
Amount	25,00,000.00	31,32,440.00	0.00	0.00	0.00

4 Work Details :

Sr.No.	Name Of Work	Job No.	Estimated Cost (Rs)	Sanctioned Cost (Rs)	Remark
1.	Consultancy work for the preparation of Detailed Project Report for the Up-Gradation of 30 MLD STP at Ralawata & Gajadhar pura as per NGt Norms, JDA Jaipur	JDA/EE PHE I/A & F/2021-2022/Dec/282	56,32,440.00	56,32,440.00	

5 The further details of the work are as follows :

Sr.No	Particulars	Amount (Rs)
1	Non-BSR Item	55,22,000.00

NOTE : This is a computer generated statement and doesn't require any signature or stamp.

43

	WORK PORTION	55,22,000.00
	Add 2% Contingency	1,10,440.00
	Total Amount	56,32,440.00
	Say	56,32,440.00

6 Work Wise Bifurcation :

Sr. No.	Description	Amount (Rs)
1	Sewerage	56,32,440.00
Total Amount		56,32,440.00
Sub-Estimate Details :		
Total Amount		0.00

The Work Number has been assigned Work No. JDA/EE PHE I/2021-2022/Nov/366 which should be mentioned in all the references of the sanction and shall be shown in the MPR of the division.

7 On Completion of the work, a completion report in the following performa should be submitted :

Sr.No.	Name Of Work	Job No.	Sanctioned Cost (Rs)	Actual Cost (RS)	Reason of Variations
1.	Consultancy work for the preparation of Detailed Project Report for the Up-Gradation of 30 MLD STP at Ralawata & Gajadhar pura as per NGT Norms, JDA Jaipur	JDA/EE PHE I/A & F/2021-2022/Dec/282	56,32,440.00		

This bears the concurrence of JDC wide para No. 45/N held on 01/12/2021.

Remarks :

**Chief Accounts Officer
For Director (Engineering)**

CC To :

**Chief Accounts Officer
For Director (Engineering)**

NOTE : This is a computer generated statement and doesn't require any signature or stamp.



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004

Phone : 0141-2711263,2716802 e-mail : member-secretary@rpcb.nic.in

RSPCB Helpline No. : 0141-2716877

Annexure - IX

Annexure - IX

F14 (Tech-Jaipur) STP-9) RPCB/ 1013-1016

Dated. 21/9/2021

Executive Engineer (PHF-II),
Jaipur Development Authority,
Jaipur

Subject: - Regarding Consent to operate under water (Prevention and Control of Pollution) Act 1974 For 30 MLD STP at Gajadharpura, Kalwar Road, Jaipur

Reference: -1. Consent to Operate issued vide this office letter dated 26.06.2020.
2. Inspection carried out by Board officials dated 27.07.2021.
3. your letter No. JDA/XEN/PHE-II/2021/D-260 Dated 01.07.2021.

Sir,

With reference to above, inspection of STP was carried out on dated 27.07.2021 and the issue of repeated complaints against the STP was also flagged in the meeting held on 07.09.2021 wherein it was decided that the STP needs to be up-graded to meet prescribed standards. You are requested to take following actions:

1. Modify the Sewage Treatment Plant in order to achieve the prescribed standards
2. Submit time bound action plan for upgradation of STP.
3. Submit time bound action plan for ensuring reuse of treated effluent for gainful purposes in nearby areas.
4. Submit plan for providing Online Continuous Effluent Monitoring System.

The analysis results of the sample collected on 27.07.2021 by officials of the Board shows that the treated sewage does not conform to prescribed standards in respect of TSS, BOD and COD (copy enclosed).

It may be further noted that as per the minutes of meeting held on 24.06.2020 under the chairmanship of the Chief Secretary, action on industrial units, operating without land conversion for industrial use, is to be taken by Land Revenue Department/ Local Bodies. Therefore, case for action against such illegal units the details should be forwarded to concerned authority.

Encls.: - As above

Yours sincerely,

(Niraj Mathur)
GIC-Liquid Waste
etc

Copy to:-

1. Regional Officer, Rajasthan State Pollution Control Board, Jaipur (North).
2. Master file.
3. Nodal Officer (Notice), Liquid Waste Cell.

44

GIC-Liquid Waste

Veenu Gupta, IAS
Chairperson

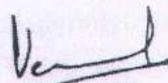


O.O. No. E14(Tech-Jaipur) 9-STP/RPCB/446
Date 23/7/2021

Dear Gaurav,

I would like to invite your attention towards regular non-compliances by the STP being operated by Jaipur Development Authority at village-Gajadharpura, Kalwar Road, Jaipur. In a complaint received in the RSPCB it has been alleged that discharge of untreated sewage is let out from the STP causing foul smell, forming breeding ground for mosquitoes/insects and harming water bodies/ground water. During inspection carried out by officials of the State Board it was observed that only one primary clarifier was operational and sewage is discharged into Bandi river which is violation of the conditions of the consent issued by the State Board. The analysis results show that the treated sewage does not conform to prescribed standards. The concerned officers have failed to submit action plan with time schedule for modifying STP and it is causing public resentment.

In view of above, I request you to intervene and direct the concerning officers to take immediate steps to stop the discharge of untreated treated sewage into Bandi river and improve/upgrade the STP to achieve prescribed standards.


(Veenu Gupta)
Chairperson

OK

Shri Gaurav Goyal, IAS
Commissioner,
Jaipur Development Authority,
Jaipur.

Field photographs taken on 8.12.2021 in NGT OA 80 of 2021 (CZ)



Inlet of STP



Operational Aeration system



Outlet of STP



Terminal point near Government Primary School at Kalbeliyon ki Dhani, Kalwad Jhotwara, Jaipur



Bio-gas tank (Un-lifted)



Chlorine gas cylinder in use



Sludge & waste water accumulated near the discharge point